

C O N T E N T S

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ALPHABETICAL LIST OF MEMBERS OF SIXTEENTH LOK SABHA

Adhikari, Shri Deepak (Dev) (Ghatal)
Adhikari, Shri Sisir Kumar (Kanthi)
Adhikari, Shri Suvendu (Tamluk)
Adityanath, Yogi (Gorakhpur)
Adsul, Shri Anandrao (Amravati)
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Agrawal, Shri Rajendra (Meerut)
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Ahlawat, Shrimati Santosh (Jhunjhunu)
Ahluwalia, Shri S.S. (Darjeeling)
Ahamed, Shri E. (Malappuram)
Ahmed, Shri Sultan (Uluberia)
Ajmal, Shri Badruddin (Dhubri)
Ajmal, Shri Sirajuddin (Barpeta)
Ali, Shri Idris (Basirhat)
Amarappa , Shri Karadi Sanganna (Koppal)
Ananthkumar, Shri (Bangalore South)
Angadi, Shri Suresh C. (Belagavi)
Antony, Shri Anto (Pathanamthitta)
Anwar, Shri Tariq (Katihar)
Arunmozhithevan, Shri A. (Cuddalore)
Azad, Shri Kirti (Darbhanga)
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Baheria, Shri Subhash Chandra (Bhilwara)
Baig, Shri Muzaffar Hussain (Baramulla)
Bais, Shri Ramesh (Raipur)
Baite, Shri Thangso (Outer Manipur)
Bakshi, Shri Subrata (Kolkata Dakshin)

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Bandyopadhyay, Shri Sudip (Kolkata Uttar)
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Banerjee, Shri Kalyan (Sreerampur)
Banerjee, Shri Prasun (Howrah)
Bansode, Adv. Sharadkumar Maruti (Solapur)
Barman, Shri Bijoy Chandra (Jalpaiguri)
Barne, Shri Shrirang Appa (Maval)
Basheer, Shri E. T. Mohammad (Ponnani)
Bhabhor, Shri Jasvantsinh Sumanbhai (Dahod)
Bhagat, Shri Bodh Singh (Balaghat)
Bhagat, Shri Sudarshan (Lohardaga)
Bhamre, Dr. Subhash Ramrao (Dhule)
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Bharti, Sushri Uma (Jhansi)
Bhatt, Shrimati Ranjanben (Vadodara)
Bhole, Shri Devendra Singh (Akbarpur)
Bhonsale, Shri Chh. Udayanraje (Satara)
Bhuria, Shri Dileep Singh (Ratlam)
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Birla, Shri Om (Kota)
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Bohra, Shri Ramcharan (Jaipur City)
Bose, Prof. Sugata (Jadavpur)
Brahmpura, Shri Ranjit Singh (Khadoor Sahib)
Chakravarty, Shrimati Bijoya (Guwahati)
Chand, Shri Nihal (Ganganagar)
Chandel, Kunwar Pushpendra Singh (Hamirpur)
Chandrakasi, Shri M. (Chidambaram)

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Chandumajra, Shri Prem Singh (Anandpur Sahib)
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Chaudhary, Shri Haribhai (Banaskantha)
Chaudhary, Shri P.P. (Pali)
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Chaudhary, Shri Santokh Singh (Jalandhar)
Chaudhury, Shri Jitendra (Tripura East)
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Chauhan, Shri P. P. (Panchmahal)
Chautala, Shri Dushyant (Hisar)
Chavan, Shri Ashok Shankarrao (Nanded)
Chavan, Shri Harishchandra (Dindori)
Chavda, Shri Vinod Lakhmashi (Kachchh)
Chhewang, Shri Thupstan (Ladakh)
Chhotelal, Shri (Robertsganj)
Chinnaiyan, Shri S. Selvakumara (Erode)
Choubey, Shri Ashwini Kumar (Buxar)
Choudhary, Col. Sonaram (Barmer)
Choudhary, Shri Babulal (Fatehpur Sikri)
Choudhary, Shri Birendra Kumar (Jhunjharpur)
Chouhan, Shri Nandkumar Singh (Khandwa)
Chowdhury, Shri A. H. khan (Maldaha Dakshin)
Chowdhury, Shri Adhir Ranjan (Baharampur)
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Danve, Shri Raosaheb Patil (Jalna)
Dastidar, Dr. Kakoli Ghosh (Barasat)
Datta, Shri Sankar Prasad (Tripura West)
Dattatreya, Shri Bandaru (Secunderabad)
De(Nag), Dr. Ratna (Hooghly)

Deka, Shri Ramen (Mangaldai)
Deo, Shri Arka Keshari (Kalahandi)
Deo, Shri Kalikesh N. Singh (Bolangir)
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Devegowda, Shri H.D. (Hassan)
Devi, Shrimati Rama (Sheohar)
Devi, Shrimati Veena (Munger)
Dharambir, Shri (Bhiwani-Mahendragarh)
Dhotre, Shri Sanjay (Akola)
Dhruvanarayana, Shri R. (Chamarajanagar)
Dhurve, Shrimati Jyoti (Betul)
Dohre, Shri Ashok Kumar (Etawah)
Diwakar, Shri Rajesh Kumar (Hathras)
Dubey, Shri Nishikant (Godda)
Dubey, Shri Satish Chandra (Valmiki Nagar)
Dwivedi, Shri Harishchandra alias Harish (Basti)
Elumalai, Shri V. (Arani)
Engti, Shri Biren Singh (Autonomous District)
Ering, Shri Ninong (Arunachal East)
Faizal, Mohammed (Lakshadweep)
Fatepara, Shri Devjibhai G. (Surendranagar)
Gaddigoudar, Shri P.C. (Bagalkot)
Gadkari, Shri Nitin (Nagpur)
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Gaikwad, Prof. Ravindra Vishwanath (Osmanabad)
Galla, Shri Jayadev (Guntur)
Gandhi, Shri Dharam Vira (Patiala)
Gandhi, Shri Dilipkumar Mansukhlal (Ahmadnagar)
Gandhi, Shri Feroze Varun (Sultanpur)
Gandhi, Shri Rahul (Amethi)
Gandhi, Shrimati Maneka Sanjay (Pilibhit)

Gandhi, Shrimati Sonia (Raibareilly)
Gangwar, Shri Santosh Kumar (Bareilly)
Gautam, Shri Satish Kumar (Aligarh)
Gavit, Dr. Heena Vijaykumar (Nandurbar)
Gawali, Shrimati Bhavana Pundalikrao (Yavatmal-Washim)
Geete, Shri Anant Gangaram (Raigad)
Geetha, Shrimati Kothapalli (Araku)
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Ghosh, Shrimati Arpita (Balurghat)
Ghubaya, Shri Sher Singh (Ferozepur)
Giluwa, Shri Laxman (Singhbhum)
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Gowda, Shri D.V. Sadananda (Bangalore North)
Gowda, Shri S.P. Muddahanume (Tumkur)
Gupta, Shri Shyama Charan (Allahabad)
Gupta, Shri Sudheer (Mandsaur)
Gurjar, Shri Krishanpal (Faridabad)
Hansdah, Shri Ramchandra (Mayurbhanj)
Hansdak, Shri Vijay Kumar (Rajmahal)
Haque, Shri Mohd. Asrarul (Kishanganj)
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Haribabu, Dr. Kambhampati (Visakhapatnam)
Hazra, Dr. Anupam (Bolpur)
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Jadhav, Shri Sanjay Haribhau (Parbhani)
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Jardosh, Shrimati Darshana Vikram (Surat)
Jat, Prof. Sanwar Lal (Ajmer)
Jatua, Shri Choudhury Mohan (Mathurapur)
Jaunapuria, Shri Sukhbir Singh (Tonk-Sawai Madhopur)
Jayadevan, Shri C. N. (Thrissur)
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Joshi, Shri Chandra Prakash (Chittorgarh)
Joshi, Shri Pralhad (Dharwad)
Jyoti, Sadhvi Niranjana (Fatehpur)
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Kaiser, Choudhary Mehboob Ali (Khagaria)
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Karunakaran, Shri P. (Kasargod)
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Kumar, Shri Kaushalendra (Nalanda)
Kumar, Shri P. (Tiruchirappalli)
Kumar, Shri Santosh (Purnea)

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Kushwaha, Shri Upendra (Karakat)
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Mahato, Dr. Mriganka (Purulia)
Mahato, Shri Bidyut Baran (Jamshedpur)
Mahtab, Shri Bhartruhari (Cuttack)
Mahendran, Shri C. (Pollachi)
Majhi, Shri Balbhadra (Nabarangpur)
Malviya, Prof. Chintamani (Ujjain)
Mandal, Dr. Tapas (Ranaghat)
Mani, Shri Jose K. (Kottayam)
Manjhi, Shri Hari (Gaya)
Mann, Shri Bhagwant (Sangrur)
Marabi, Shri Kamal Bhan Singh (Sarguja)
Maragatham, Shrimati K. (Kancheepuram)
Marutharajaa, Shri R. P. (Perambalur)
Maurya, Shri Keshav Prasad (Phulpur)
Meena, Shri Arjun Lal (Udaipur)
Meena, Shri Harish (Dausa)

Meghwal, Shri Arjun Ram (Bikaner)
Meinya, Dr. Thokchom (Inner Manipur)
Mishra, Shri Anoop (Morena)
Mishra, Shri Bhairon Prasad (Banda)
Mishra, Shri Daddan (Shrawasti)
Mishra, Shri Janardan (Rewa)
Mishra, Shri Kalraj (Deoria)
Misra, Shri Pinaki (Puri)
Modi, Shri Narendra (Varanasi)
Mohan, Shri M. Murli (Rajahmundry)
Mohan, Shri P.C. (Bangalore Central)
Mohapatra, Dr. Sidhant (Berhampur)
Moily, Shri M. Veerappa (Chikkaballapur)
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Nagar, Shri Rodmal (Rajgarh)
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Nagesh, Shri Godam (Adilabad)
Naik, Prof. A.S.R. (Mahabubabad)
Naik, Shri B.V. (Raichur)
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Narasimham, Shri Thota (Kakinada)
Nath, Shri Chand (Alwar)
Nath, Shri Kamal (Chhindwara)
Natterjee, Shri J.J.T. (Thoothukudi)
Nete, Shri Ashok Mahadeorao (Gadchiroli-chimur)

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Nishank, Dr. Ramesh Pokhriyal (Haridwar)
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Pala, Shri Vincent H. (Shillong)
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Pandey, Shri Hari Om (Ambedkar Nagar)
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Pandey, Shri Ravindra Kumar (Giridih)
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Parasuraman, Shri K. (Thanjavur)
Parthipan, Shri R. (Theni)
Paswan, Shri Chhedi (Sasaram)
Paswan, Shri Chirag (Jamui)
Paswan, Shri Kamlesh (Basgaon)
Paswan, Shri Ram Chandra (Samastipur)
Paswan, Shri Ramvilas (Hajipur)
Patasani, Shri Prasanna Kumar (Bhubaneswar)
Patel, Dr. K. C. (Valsad)
Patel, Shri Devji M. (Jalore)
Patel, Shri Dilip (Anand)
Patel, Shri Lalubhai Babubhai (Daman & Diu)
Patel, Shri Natubhai Gomanbhai (Dadra & Nagar Haveli)
Patel, Shri Prahlad Singh (Damoh)

Patel, Shri Subhash (Khargone)
Patel, Shrimati Anupriya (Mirzapur)
Patel, Shrimati Jayshreeben (Mahesana)
Pathak, Shrimati Riti (Sidhi)
Patil, Shri A.T. Nana (Jalgaon)
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Patil, Shri C. R. (Navsari)
Patil, Shri Kapil Moreshwar (Bhiwandi)
Patil, Shri Sanjay Kaka (Sangli)
Patole, Shri Nana (Bhandara-Gondia)
Paul, Shri Tapas (Krishnanagar)
Phule, Sadhvi Savitri Bai (Bahraich)
Poddar, Shrimati Aparupa (Arambag)
Prabakaran, Shri K. R. P. (Tirunelveli)
Pradhan, Shri Nagendra Kumar (Sambalpur)
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Radhakrishnan, Shri Pon (Kanyakumari)
Radhakrishnan, Shri R. (Puducherry)
Radhakrishnan, Shri T. (Virudhunagar)
Raghavan, Shri M.K. (Kozhikode)
Rai, Shri Nityanand (Ujiarpur)
Rai, Shri Prem Das (Sikkim)
Raj, Dr. Udit (North West Delhi)
Raj, Shrimati Krishna (Shahjahanpur)
Rajbhar, Shri Harinarayan (Ghosi)
Rajendran, Shri S. (Viluppuram)
Rajesh, Shri M. B. (Palakkad)

Rajoria, Dr. Manoj (Karauli-Dholpur)
Rajput, Shri Mukesh (Farrukhabad)
Raju, Shri Ashok Gajapathi (Vizianagaram)
Raju, Shri C.S. Putta (Mandya)
Raju, Shri Gokaraju Ganga (Narsapuram)
Ram, Shri Janak (Gopalganj)
Ram, Shri Vishnu Dayal (Palamu)
Ramachandran, Shri K. N. (Sriperumbudur)
Ramachandran, Shri Mullappally (Vadakara)
Ramadoss, Dr. Anbumani (Dharmapuri)
Ranjan, Shri Rajesh (Madhepura)
Ranjan, Shrimati Ranjeet (Supaul)
Rao, Shri Konakalla Narayana (Machhilipatnam)
Rao, Shri M. Venkateswara (Eluru)
Rao (Avanthi), Shri Muthamsetti Srinivasa (Anakapalli)
Rao, Shri Rayapati Sambasiva (Narasaraopet)
Rathod, Shri D.S. (Sabarkantha)
Rathore, Col. Rajyavardhan (Jaipur Rural)
Rathore, Shri Hariom Singh (Rajsamand)
Rathwa, Shri Ramsinh (Chhota Udaipur)
Raut, Shri Vinayak Bhaurao (Ratnagiri-Sindhudurg)
Raval, Shri Paresh (Ahmedabad-East)
Rawat, Shrimati Priyanka Singh (Barabanki)
Ray, Shri Bishnu Pada (Andaman and Nicobar Islands)
Ray, Shri Ravindra Kumar (Kodarma)
Reddy, Shri A.P. Jithender (Mahabubnagar)
Reddy, Shri Ch. Malla (Malkajgiri)
Reddy, Shri Gutha Sukender (Nalgonda)
Reddy, Shri J.C. Divakar (Anantapur)
Reddy, Shri Konda Vishweshwar (Chevella)
Reddy, Shri Kotha Prabhakar (Medak)

Reddy, Shri Mekapati Raja Mohan (Nellore)
Reddy, Shri P. Srinivasa (Khammam)
Reddy, Shri P.V. Midhun (Rajampet)
Reddy, Shri S. P.Y. (Nandyal)
Reddy, Shri Y. S. Avinash (Kadapa)
Reddy, Shri Y. V. Subba (Ongole)
Renuka, Shrimati Butta (Kurnool)
Rijiju, Shri Kiren (Arunachal West)
Rio, Shri Neiphiu (Nagaland)
Rori, Shri Charanjeet Singh (Sirsa)
Roy, Prof. Saugata (Dum Dum)
Roy, Shrimati Sandhya (Medinipur)
Roy, Shrimati Satabdi (Birbhum)
Ruala, Shri C.L. (Mizoram)
Rudy, Shri Rajiv Pratap (Saran)
Sahu, Shri Chandulal (Mahasamund)
Sahu, Shri Lakhan Lal (Bilaspur)
Sahu, Shri Tamradhwaj (Durg)
Sai, Shri Vishnu Dev (Raigarh)
Saini, Shri Rajkumar (Kurukshetra)
Salim, Shri Mohammad (Raiganj)
Samal, Dr. Kulmani (Jagatsinghpur)
Sampla, Shri Vijay (Hoshiarpur)
Sampath, Dr. A. (Attingal)
Sangma, Shri Purno Agitok (Tura)
Sanghamita, Dr. Mamta (Bardhaman Durgapur)
Sanjar, Shri Alok (Bhopal)
Saren, Dr. Uma (Jhargram)
Sarmah, Shri Ram Prasad (Tezpur)
Sarnia, Shri Naba Kumar (Kokrajhar)
Sarswati, Shri Sumedhanand (Sikar)

Satav, Shri Rajeev (Hingoli)
Sathyabama, Shrimati V. (Tiruppur)
Satpathy, Shri Tathagata (Dhenkanal)
Sawaikar, Adv. Narendra Keshav (South Goa)
Sawant, Shri Arvind (Mumbai South)
Scindia, Shri Jyotiraditya M. (Guna)
Senguttuvan, Shri B. (Vellore)
Senthilnathan, Shri P. R. (Sivaganga)
Sethi, Shri Arjun Charan (Bhadra)
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Sharma, Shri Ram Kumar (Sitamarhi)
Sharma, Shri Ram Swaroop (Mandi)
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Shirole, Shri Anil (Pune)
Shivajirao, Shri Adhalrao Patil (Shirur)
Shyal, Dr. Bhartiben D. (Bhavnagar)
Siddeshwara, Shri G. M. (Davangere)
Sigriwal, Shri Janardan Singh (Maharajganj)
Simha, Shri Pratap (Mysore)
Singh, Capt. Amarinder (Amritsar)
Singh, Dr. Bhola (Begusarai)
Singh, Dr. Jitendra (Udhampur)
Singh, Dr. Nepal (Rampur)
Singh, Dr. Prabhas Kumar (Bargarh)

Singh, Dr. Satya Pal (Baghpat)
Singh, Dr. Yashwant (Nagina)
Singh, Gen. (Retd) Vijay Kumar (Ghaziabad)
Singh, Kunwar Bharatendra (Bijnor)
Singh, Kunwar Haribansh (Pratapgarh)
Singh, Prof. Sadhu (Faridkot)
Singh, Rao Inderjit (Gurgaon)
Singh, Shri Abhishek (Rajnandgaon)
Singh, Shri Bharat (Ballia)
Singh, Shri Bhola (Bulandshahr)
Singh, Shri Brijbhushan Sharan (Kaiserganj)
Singh, Shri Dushyant (Jhalawar-Baran)
Singh, Shri Ganesh (Satna)
Singh, Shri Giriraj (Nawada)
Singh, Shri Hukum (Kairana)
Singh, Shri Kirti Vardhan (Gonda)
Singh, Shri Lallu (Faizabad)
Singh, Shri Nagendra (Khajuraho)
Singh, Shri Pashupati Nath (Dhanbad)
Singh, Shri R. K. (Arrah)
Singh, Shri Radha Mohan (East Champaran)
Singh, Shri Rajnath (Lucknow)
Singh (Raju Bhaiya), Shri Rajveer (Etah)
Singh, Shri Rakesh (Jabalpur)
Singh, Shri Rama Kishore (Vaishali)
Singh, Shri Ravneet (Ludhiana)
Singh, Shri Satyapal (Sambhal)
Singh, Shri Sunil Kumar (Chatra)
Singh, Shri Sushil Kumar (Aurangabad)
Singh, Shri Uday Pratap (Hoshangabad)
Singh, Shri Virendra (Bhadohi)

Singh, Shrimati Pratyusha Rajeshwari (Kandhamal)

Sinha, Shri Jayant (Hazaribagh)

Sinha, Shri Manoj (Ghazipur)

Sinha, Shri Shatrughan (Patna Sahib)

Sinha, Shrimati Renuka (Cooch Behar)

Sivaprasad, Shri Naramalli (Chittoor)

Solanki, Dr. Kirit P. (Ahmedabad)

Somaiya, Dr. Kirit (Mumbai North East)

Sonkar, Shri Vinod Kumar (Kaushambi)

Sonker, Shrimati Neelam (Lalganj)

Sonowal, Shri Sarbananda (Lakhimpur)

Soren, Shri Shibu (Dumka)

Srihari, Shri Kadiyam (Warangal)

Srinivas, Shri Kesineni (Vijayawada)

Sriram, Shri Malyadri (Bapatla)

Sriramulu, Shri B. (Bellary)

Sule, Shrimati Supriya (Baramati)

Suman, Shri Balka (Peddapalli)

Sundaram, Shri P. R. (Namakkal)

Supriyo, Shri Babul (Asansol)

Suresh, Shri D.K. (Bangalore Rural)

Suresh, Shri Kodikunnil (Mavelikkara)

Swain, Shri Ladu Kishore (Aska)

Swaraj, Shrimati Sushma (Vidisha)

Tadas, Shri Ramdas C. (Wardha)

Tamta, Shri Ajay (Almora)

Tanwar, Shri Kanwar Singh (Amroha)

Tarai, Shrimati Rita (Jajpur)

Tasa, Shri Kamakhya Prasad (Jorhat)

Teacher, Shrimati P.K. Shreemathi (Kannur)

Teli, Shri Rameshwar (Dibrugarh)

Teni, Shri Ajay Misra (Kheri)
Thakur, Shri Anurag Singh (Hamirpur)
Thakur, Shrimati Mamata (Bangaon)
Thakur, Shrimati Savitri (Dhar)
Thambidurai, Dr. M. (Karur)
Tharoor, Dr. Shashi (Thiruvananthapuram)
Thomas, Prof. K.V. (Ernakulam)
Tirkey, Shri Dasrath (Alipurduars)
Tiwari, Shri Manoj (North East Delhi)
Tomar, Shri Narendra Singh (Gwalior)
Tripathi, Shri Sharad (Sant Kabir Nagar)
Trivedi, Shri Dinesh (Barrackpur)
Tumane, Shri Krupal Balaji (Ramtek)
Udasi, Shri Shivkumar (Haveri)
Uddin, Shri Tasleem (Araria)
Udhayakumar, Shri M. (Dindigul)
Usendi, Shri Vikram (Kanker)
Utawal, Shri Manohar (Devas)
Vaghela, Shri L. K. (Patan)
Vanaroja, Shrimati R. (Tiruvannamalai)
Vardhan, Dr. Harsh (Chandni Chowk)
Varma, Shrimati Dev (Bankura)
Vasanthi, Shrimati M. (Tenkasi)
Vasava, Shri Manshukhbhai Dhanjibhai (Bharuch)
Vasava, Shri Parbhubhai Nagarbai (Bardoli)
Velagapalli, Shri Varaprasad Rao (Tirupati)
Venkatesh Babu, Shri T. G. (Chennai North)
Venugopal, Dr. P. (Tiruvallur)
Venugopal, Shri K. C. (Alappuzha)
Verma, Dr. Anshul (Hardoi)
Verma, Shri Bhanu Pratap Singh (Jalaun)

Verma, Shri Parvesh Sahib Singh (West Delhi)

Verma, Shri Rajesh (Sitapur)

Verma, Shrimati Rekha (Dhaurahra)

Vichare, Shri Rajan (Thane)

Vijaya Kumar, Shri S. R. (Chennai Central)

Wanga, Shri Chintaman Navasha (Palghar)

Yadav, Shri Akshay (Firozabad)

Yadav, Shri Dharmendra (Badaun)

Yadav, Shri Hukmdeo Narayan (Madhubani)

Yadav, Shri Jai Prakash Narayan (Banka)

Yadav, Shri Laxmi Narayan (Sagar)

Yadav, Shri Mulayam Singh (Azamgarh)

Yadav, Shri Om Prakash (Siwan)

Yadav, Shri Ram Kripal (Pataliputra)

Yadav, Shri Tej Pratap Singh (Mainpuri)

Yadav, Shrimati Dimple (Kannauj)

Yediyurappa, Shri B.S. (Shimoga)

Yellaiah, Shri Nandi (Nagar Kurnool)

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Prahlad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri Hukum Singh

Shri K.H. Muniyappa

Dr. P. Venugopal

SECRETARY GENERAL

Shri Anoop Mishra

COUNCIL OF MINISTERS**CABINET MINISTERS**

Shri Narendra Modi	The Prime Minister and also in-charge of: (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Department of Atomic Energy; (iii) Department of Space; and All important Policy issues and all other portfolios not allocated to any Minister.
Shri Rajnath Singh	The Minister of Home Affairs
Shrimati Sushma Swaraj	The Minister of External Affairs and Minister of Overseas Indian Affairs
Shri Arun Jaitley	The Minister of Finance, Minister of Corporate Affairs and Minister of Information and Broadcasting
Shri M. Venkaiah Naidu	The Minister of Urban Development, Minister of Housing and Urban Poverty Alleviation and Minister of Parliamentary Affairs
Shri Nitin Gadkari	The Minister of Road Transport and Highways and Minister of Shipping
Shri Manohar Parrikar	The Minister of Defence
Shri Suresh Prabhu	The Minister of Railways
Shri D.V. Sadananda Gowda	The Minister of Law and Justice
Sushri Uma Bharti	The Minister of Water Resources, River Development and Ganga Rejuvenation
Dr. Najma A. Heptulla	The Minister of Minority Affairs

Shri Ramvilas Paswan	The Minister of Consumer Affairs, Food and Public Distribution
Shri Kalraj Mishra	The Minister of Micro, Small and Medium Enterprises
Shrimati Maneka Sanjay Gandhi	The Minister of Women and Child Development
Shri Ananthkumar	The Minister of Chemicals and Fertilizers
Shri Ravi Shankar Prasad	The Minister of Communications and Information Technology
Shri Jagat Prakash Nadda	The Minister of Health and Family Welfare
Shri Ashok Gajapathi Raju	The Minister of Civil Aviation
Shri Anant Gangaram Geete	The Minister of Heavy Industries and Public Enterprises
Shrimati Harsimrat Kaur Badal	The Minister of Food Processing Industries
Shri Narendra Singh Tomar	The Minister of Mines and Minister of Steel
Shri Chaudhary Birender Singh	The Minister of Rural Development, Minister of Panchayati Raj and Minister of Drinking Water and Sanitation
Shri Jual Oram	The Minister of Tribal Affairs
Shri Radha Mohan Singh	The Minister of Agriculture
Shri Thaawar Chand Gehlot	The Minister of Social Justice and Empowerment

Shrimati Smriti Zubin Irani

The Minister of Human Resource Development

Dr. Harsh Vardhan

The Minister of Science and Technology and
Minister of Earth Sciences

MINISTERS OF STATE (INDEPENDENT CHARGE)

Gen. (Retd.) Vijay Kumar Singh	The Minister of State of the Ministry of Statistics and Programme Implementation, Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Overseas Indian Affairs
Rao Inderjit Singh	The Minister of State of the Ministry of Planning and Minister of State in the Ministry of Defence
Shri Santosh Kumar Gangwar	The Minister of State of the Ministry of Textiles
Shri Bandaru Dattatreya	The Minister of State of the Ministry of Labour and Employment
Shri Rajiv Pratap Rudy	The Minister of State of the Ministry of Skill Development and Entrepreneurship and Minister of State in the Ministry of Parliamentary Affairs
Shri Shripad Yesso Naik	The Minister of State of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) and Minister of State in the Ministry of Health and Family Welfare
Shri Dharmendra Pradhan	The Minister of State of the Ministry of Petroleum and Natural Gas
Shri Sarbananda Sonowal	The Minister of State of the Ministry of Youth Affairs and Sports
Shri Prakash Javadekar	The Minister of State of the Ministry of Environment, Forests and Climate Change

Shri Piyush Goyal

The Minister of State of the Ministry of Power,
Minister of State of the Ministry of Coal and
Minister of State of the Ministry of New and
Renewable Energy

Dr. Jitendra Singh

The Minister of State of the Ministry of
Development of North Eastern Region, Minister
of State in the Prime Minister's Office, Minister
of State in the Ministry of Personnel, Public
Grievances and Pensions, Minister of State in
the Department of Atomic Energy and Minister
of State in the Department of Space

Shrimati Nirmala Sitharaman

The Minister of State of the Ministry of
Commerce and Industry

Dr. Mahesh Sharma

The Minister of State of the Ministry of Culture,
Minister of State of the Ministry of Tourism,
and Minister of State in the Ministry of Civil
Aviation

MINISTERS OF STATE

Shri Mukhtar Abbas Naqvi	The Minister of State in the Ministry of Minority Affairs and Minister of State in the Ministry of Parliamentary Affairs
Shri Ram Kripal Yadav	The Minister of State in the Ministry of Drinking Water and Sanitation
Shri Haribhai Chaudhary	The Minister of State in the Ministry of Home Affairs
Prof. Sanwar Lal Jat	The Minister of State in the Ministry of Water Resources, River Development and Ganga Rejuvenation
Shri Mohanbhai Kalyanjibhai Kundariya	The Minister of State in the Ministry of Agriculture
Shri Giriraj Singh	The Minister of State in the Ministry of Micro, Small and Medium Enterprises
Shri Hansraj Gangaram Ahir	The Minister of State in the Ministry of Chemicals and Fertilizers
Shri G.M. Siddeshwara	The Minister of State in the Ministry of Heavy Industries and Public Enterprises
Shri Manoj Sinha	The Minister of State in the Ministry of Railways
Shri Nihal Chand	The Minister of State in the Ministry of Panchayati Raj

Shri Upendra Kushwaha	The Minister of State in the Ministry of Human Resource Development
Shri Pon Radhakrishnan	The Minister of State in the Ministry of Road Transport and Highways and Minister of State in the Ministry of Shipping
Shri Kiren Rijju	The Minister of State in the Ministry of Home Affairs
Shri Krishanpal Gurjar	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. Sanjeev Balyan	The Minister of State in the Ministry of Agriculture
Shri Mansukhbhai Dhanjibhai Vasava	The Minister of State in the Ministry of Tribal Affairs
Shri Raosaheb Patil Danve	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution
Shri Vishnu Dev Sai	The Minister of State in the Ministry of Mines and Minister of State in the Ministry of Steel
Shri Sudarshan Bhagat	The Minister of State in the Ministry of Rural Development
Dr. Ramshankar Katheria	The Minister of State in the Ministry of Human Resource Development
Shri Y. S. Chowdary	The Minister of State in the Ministry of Science and Technology and Minister of State in the Ministry of Earth Sciences
Shri Jayant Sinha	The Minister of State in the Ministry of Finance

Col. Rajyavardhan Rathore	The Minister of State in the Ministry of Information and Broadcasting
Shri Babul Supriyo	The Minister of State in the Ministry of Urban Development and Minister of State in the Ministry of Housing and Urban Poverty Alleviation
Sadhvi Niranjana Jyoti	The Minister of State in the Ministry of Food Processing Industries
Shri Vijay Sampla	The Minister of State in the Ministry of Social Justice and Empowerment

LOK SABHA DEBATES

Vol. VII

First day of Fourth Session of Sixteenth Lok Sabha No.1

LOK SABHA

Monday, February 23, 2015/Phalguna 4, 1936 (Saka)

The Lok Sabha met at Thirty Five Minutes Past Twelve of the Clock

[HON. SPEAKER *in the Chair*]

NATIONAL ANTHEM

The National Anthem was played.

12.36 hrs.

MEMBER SWORN

HON. SPEAKER: Now, the name of the member will be called by the Secretary-General for the purpose of taking oath or making and subscribing the affirmation.

SECRETARY GENERAL : Shrimati Mamta Thakur.

Shrimati Mamata Thakur (Bangaon) - Oath - Bengali

12.37 hrs

PRESIDENT'S ADDRESS *

MADAM SPEAKER: Now, Secretary General.

SECRETARY GENERAL : Madam, I beg to lay on the Table a copy of the President's Address to the both Houses of Parliament assembled together on the 23rd February, 2015.

****Honourable Members,**

In this New Year full of aspirations and hope, I welcome you to the Joint Sitting of the Two Houses of the Parliament with the belief that your deliberations will be productive and useful.

Dr. Shyama Prasad Mukherjee had said, "*the greatest strength of India is her rich spiritual and civilizational heritage*". The core values of our civilization emphasize universal good - welfare of all human beings. The fundamental tenet of my Government is **Sabka Saath Sabka Vikas— All Together, Development of All**. Within a span of nine months, my Government has articulated and embarked on a comprehensive strategy for unleashing the full potential of our country and its precious resource of 125 crore people. Measures have been initiated to stir action in a range of fields from sanitation to smart cities, poverty elimination to creation of wealth, skill development to conquering space, tapping demographic dividend to diplomatic initiatives, enhancing ease of doing business to putting in place a stable policy framework, empowering individuals to ensuring quality infrastructure, ending financial untouchability to making the country a manufacturing hub, containing inflation to stimulating economy, igniting minds to ensuring inclusive growth, promoting cooperative federalism to encouraging a competitive spirit among the states. A strong beginning has been made. A promising future awaits us.

Honourable Members,

* Laid on the Table and also placed in Library See No. LT 1796/16/15.

** His Excellency Shri Pranab Mukherjee, President of India, delivered the Address in the Central Hall in English. Hindi text of the Address was read by His Excellency Shri Mohammad Hamid Ansari, Vice President of India.

Poverty is a bane to dignified human existence. Development is actualized only when the last person gets a sense of fulfillment, especially, regarding his minimum needs. Pandit Deendayal Upadhyaya had laid emphasis on holistic development of each and every human being - ***Ekatm Manavata darshan (Integral Humanism)***. My Government is pledged to work for the welfare of the poor, the marginalized and the vulnerable sections of the society.

Financial inclusion is critical to poverty elimination. My Government launched an ambitious ***Pradhan Mantri Jan Dhan Yojana*** to provide universal access to banking facilities – a bank account, having in-built accidental insurance with a Rupay debit card. I am happy to state that the coverage under the scheme is close to 100% with a record 13.2 crore new bank accounts being opened, 11.5 crore Rupay debit cards being issued and over ` 11,000 crore being deposited. This unprecedented target was achieved in less than six months, making it the largest such programme globally.

To ensure that the benefits of developmental programmes reach the last intended beneficiary without leakages and impediments, **Direct Benefit Transfer Programme** is being implemented with renewed vigour. The biggest Direct Cash Transfer programme in the world, ***PAHAL***, for transfer of LPG subsidy, has been extended across the country from 1st January, 2015, so far covering 75% of the user-households. In all, 35 schemes have been brought under Direct Benefit Transfer architecture. Special emphasis is attached to make *Aadhar* enrolment coverage universal.

Honourable Members,

Swachhata is an article of faith for my Government. *Swachhata* will have an overarching impact on the overall quality of life and well-being of a person, particularly the poor. ***Swachh Bharat Mission*** has been launched to achieve a **Clean and Open Defecation Free India** by October, 2019. Government has rolled out '**Swachh Vidyalaya**' programme and is committed to construct a toilet in every school before 15th August, 2015. *Swachhata* has a cascading impact on national development and the potential to generate wealth from waste. Sanitation and the idea of *Swachhata* require changing the mindset

of the people. My Government exhorts each and every individual to be an active participant in this mission. I appeal to all honourable Members of Parliament to spend at least fifty percent of their MPLADS funds on Swachh Bharat Mission.

India lives in her villages. My Government attaches the highest priority to sustainable socio-economic growth of rural areas. MGNREGS can be a powerful weapon to combat rural poverty. While implementing MGNREGS with renewed vigour, emphasis is being placed on improving quality and durability of assets under the programme, besides mandating that at least sixty percent of expenditure be directed for creation of agricultural infrastructure. In keeping with my Government's focus on **"Skill India"**, **"Deen Dayal Upadhyaya Grameen Kaushal Yojana"** and **"Deen Dayal Upadhyaya Antyodaya Yojana"** have been announced. **Saansad Adarsh Gram Yojana** launched in October 2014, focuses on integrated and holistic development of our villages with active involvement of Members of Parliament.

Housing is a fundamental requirement for dignified living. My Government is steadfast in fulfilling the aspirations of all households, particularly the poorest of the poor, to have a dwelling unit under the **Mission "Housing for All" by 2022**, marking 75 years of our independence. A set of fiscal and non-fiscal incentives have been devised to leverage the value of land holding with government and to afford flexibility to State Governments in designing their own customized housing programmes. To aid investment in housing sector, my government has liberalized FDI policy; increased tax incentives for housing loans and enhanced the corpus of National Housing Bank.

My Government attaches paramount importance to safeguard the interest of farmers and families affected by land acquisition. While taking utmost care to protect the interest of farmers, including their compensation entitlements, the Right to Fair Compensation and Transparency in Land Acquisition,

Rehabilitation and Resettlement Act has been suitably refined to minimize certain procedural difficulties in acquisition of land inevitably required for critical public projects of infrastructure and for creation of basic amenities like rural housing, schools and hospitals, particularly in remote areas.

Honourable Members,

Kisan is the sentinel of our food security. **Annadaata Sukhibhava** has been one of our fundamental civilizational values. My Government attaches enormous importance to the wellbeing of farmers. This will need value-added agriculture, market reform, use of technology and improving productivity in areas with untapped potential. The year 2015 has been designated as International Year of Soils. In view of the critical role of soil for productivity and farm output, a Soil Health Card Scheme has been launched. Price stabilization fund with a corpus of ` 500 crore has been set up for perishable commodities. To address the irrigation requirements of every village in an effective and sustainable manner, **Pradhan Mantri Krishi Sinchai Yojana**, is being launched. Extension programmes have been devised targeting resource-poor, small and marginal farmers, particularly focusing on organic farming and green house technology. **Rashtriya Gokul Mission** has been launched with the objective of conserving and developing indigenous cattle breeds.

Food Processing has immense potential for generating employment in rural areas, particularly for the landless poor, besides guaranteeing remunerative price for the farm-produce. Creating infrastructure in rural areas to minimize supply chain losses is a priority. A special fund of ` 2000 crore to provide affordable credit to the units in 72 notified food parks has been made operational. Two Mega Food Parks, at Tumkur and Fazilka, each to provide direct/indirect employment to 30,000 people have been commissioned in the last 6 months.

Former Prime Minister Shri Atal Bihari Vajpayee had said and I quote: *“Poverty has multiple effects. Besides impacting our economy, it corrodes our democracy”*. Inclusive growth covering the poorest of poor from the most vulnerable and disadvantaged sections of our society is my Government’s

topmost priority. Thrust has been given to streamlining scholarships schemes for students from **SC, ST, OBC, and minority communities** to ensure timely disbursement to the beneficiaries. Government has set up a new Venture Capital Fund for SC entrepreneurs. To upgrade skill and training in traditional arts/crafts of minorities, a new scheme “Upgrading the Skill and Training in Traditional Arts/Crafts for Development (**USTTAD**)” is being launched. Outcome based integrated approach has been adopted for tribal development under the **Van Bandhu Kalyan Yojana. Nanaji Deshmukh Scheme** is being launched for construction of Hostels for Denotified, Nomadic and Semi-Nomadic Tribes.

Honourable Members,

Education is the priority of priorities for my Government. **‘Padhe Bharat Badhe Bharat’** has been launched to improve foundational learning outcomes. An initiative to map the entire country on a GIS platform to identify habitations without schools, has been taken. **Pandit Madan Mohan Malviya National Mission on Teachers and Teacher Training** has been launched to empower and increase the capacity of teachers. The **Rashtriya Avishkar Abhiyan** has been announced to imbibe scientific temper among students. To ensure access to education in the remotest areas, **Ishan Vikas** and **Ishan Uday** schemes have been started with focus on students of North-Eastern regions. My Government has formulated **National Sports Talent Search Scheme** for encouraging sporting talent amongst children in the age group of 8 to 12 through National Sports Development Fund and **Target Olympic Podium**.

India has the largest population of youth in the world. Majority of her population is already in the working age group. To tap this demographic dividend and to bridge the demand-supply gap in skilled workforce, my Government has created a new Ministry of Skill Development and Entrepreneurship with the theme **“Hunar hai to Kalyan hai”**. A new **“National Policy for Skill Development and Entrepreneurship”** is on the anvil to align skilling initiatives with global standards. Focus will be on the youth from deprived households in rural areas. Public-Private Partnership is

being fostered to create skill development models and channelize CSR funds into skilling activities.

Honourable Members,

My Government is committed to providing affordable and accessible health care to all its citizens, particularly the vulnerable sections, in an efficient and equitable manner. To reduce preventable deaths, **India New Born Action Plan** has been initiated and **four new vaccines** have been approved. '**Mission Indradhanush**' has been launched to achieve universal immunization with special focus on 184 high priority districts across the country. To create an inclusive, enabling and empowering environment for Persons with Disabilities, my Government has launched new scholarship schemes for students with disabilities. A national help line with toll free number has been launched for those who need help against drug de-addiction and for rehabilitation.

My Government has recently elevated the erstwhile department of AYUSH to a full-fledged Ministry with an objective to increase the global and local footprint of the traditional systems of healthcare, duly recognizing that our villages have been the repositories of our rich Ayurvedic heritage. **National AYUSH Mission** has been launched to promote cost effective AYUSH services, strengthen the education system and facilitate availability of quality AYUSH drugs.

Honourable Members,

Women have had a place of reverence in our society since time immemorial. My Government has taken several measures to empower and protect the dignity of women. To provide complete support to women affected by violence, One Stop Crisis Centres, one in every State, are being set up for provision of integrated services including medical aid, police assistance, temporary shelter, and legal and psycho-social counseling. Another initiative has been the launch of **Himmat**, a mobile based application, to ensure women's safety in Delhi.

The unabated decline in Child Sex Ratio since 1961 is a matter of grave concern. This trend has to be reversed. To ensure survival, protection and

education of the girl child, my Government has launched **Beti Bachao, Beti Padhao Abhiyaan**, which seeks to change mindsets to celebrate the girl child. A new small saving scheme '**Sukanya Samriddhi Account**' has been notified for enabling the education of the girl child. A Bill to amend Juvenile Justice Act has been introduced in Parliament to reform the law relating to juvenile offences.

Honourable Members,

Shramik is the backbone of our economy. My Government believes in *Shrameve Jayate* and has taken several labour welfare measures. **Apprentice Protsahan Yojana** has been launched to promote apprentices in Micro, Small and Medium Enterprises in manufacturing sector. EPF subscriptions have been made portable benefiting casual workers in the unorganized sector. Under the Employees Provident Fund Act, the statutory wage ceiling and the minimum pension have been enhanced to ` 15,000/- and ` 1,000/- respectively. While my Government is fully committed to expand the job market and to promote the welfare of workers, it is also committed to bringing in transparency and accountability in enforcement of labour-related regulations. To this end, the **Shram Suvidha Portal** has been launched to ensure ease of doing business by allowing industry to register online and file a single online return instead of 16 separate returns. A transparent online inspection scheme has been launched. Recent amendments to the Apprentices Act, 1961 have made the legal framework friendly to both industry and employable youth.

Honourable Members,

Legal reform is one of the priorities of my Government. My Government believes that **Governance** and reforms are a combined effort of **Team India**, consisting of the Parliament, Union Government, State Legislatures, State Governments and the People of India. An example of this collaborative effort is the reform in the process of appointment of Judges to the High Courts and Supreme Court and the legislation to set up **National Judicial Appointments Commission**. The Government is also committed to repeal the

obsolete and redundant laws. A Committee constituted for this purpose has identified 1741 Central Acts for repeal under various categories.

Maximum Governance Minimum Government is the guiding principle of my Government. With an aim to take Governance to the doorstep of the poorest of the poor in remotest areas, focus is on simplification of official procedures and reducing the decision-making levels in Government by leveraging technology. The system of Group of Ministers has been dispensed with and emphasis is on swift decision-making. While introducing stricter and sterner measures to deal with corruption; effort is being made to ensure that sufficient safeguards are in place to protect *bona fide* decisions taken in public interest and to inspire confidence in the civil service.

My Government is firmly committed to engage people in the process of Governance and policy-making. **My Gov Online Platform**, a path breaking initiative, has been launched. This platform has ensured public participation in decision-making and ideation of various national flagship programmes like *Swachh Bharat Mission*, *Namami Gange*, *Pradhan Mantri Jan Dhan Yojana* and *NITI Aayog*.

My Government has envisioned an ambitious umbrella programme, **Digital India**, to prepare India for technology based transformation and citizen centric transparent governance with service orientation. *Aadhar* based attendance system and **Jeevan Praman**, *Aadhar* based Digital Life Certificate Portal, have shown that innovative use of technology can make enormous difference. Measures are being taken to accomplish *digital inclusion* in rural areas, small towns, north-east and other remote areas, opening up immense job opportunities in these areas. Promoting manufacturing of electronic goods has been an area of thrust.

My Government is pledged to decentralization of power and as an important step in this direction, the Planning Commission has been replaced with a new body- **The National Institution for Transforming India - NITI Aayog**. The underlying spirit of *NITI Aayog* is to foster the spirit of cooperative federalism so that Union and State Governments come on a platform to forge a

common national agenda for development, with thrust on empowering the impoverished.

Honourable Members,

As a result of my Government's sustained efforts and series of policy initiatives, our economy is again on the high growth trajectory. According to the latest estimates, our GDP is growing at 7.4%, which makes India the fastest growing large economy in the world. Inflation and Food inflation, in particular, are at a record low due to a number of decisive measures taken by the Government. Fixed capital formation, which faced a near stagnation in the last few years, has increased. Capital Markets are upbeat. Our external sector is now far more resilient, particularly with a moderate current account deficit and a broadly stable rupee. Our foreign exchange reserves have been substantially augmented.

While my Government has intensified efforts to bring greater efficiency and equity into the tax system, prudence in expenditure management is also high on the agenda of my Government. A Constitutional (Amendment) Bill has been introduced to bring in **Goods and Services Tax** that will simplify the indirect tax regime, broaden the tax base and result in better tax compliance.

Honourable Members,

My Government is committed to taking all possible measures to stop generation of black money, both domestically and internationally. These measures include putting in place robust legislative and administrative frameworks, systems and process with due focus on capacity building, integration of information through technology, and fast tracking prosecution.

28. Financial Sector institutional restructuring is a priority area. My Government will expedite implementation of the recommendations of the Financial Sector Legislative Reforms Commission. SEBI's new Foreign Portfolio Investment Regulations have established a unified, simple regulatory framework. The Insurance Laws (Amendment) Ordinance, 2014 was promulgated enhancing the foreign equity cap from 26% to 49% while safeguarding Indian ownership and control. This will enhance capital

availability and ensure better access to insurance services, especially in rural areas and for economically weaker sections. Small Banks and Payments Banks are being permitted to expand the reach of the banking system.

Honourable Members,

My Government has taken major initiatives for improving '**Ease of Doing Business**' through simplification and rationalization of existing rules and procedures. Leveraging IT and use of modern technologies is a key strategy. Single window in a **Hub - Spoke** model is being made a reality. Applying for Industrial License and Industrial Entrepreneur Memorandum can now be done online on 24x7 basis on the eBiz website. A number of entry and exit regulations have been eased out.

My Government has launched the "**Make in India**" programme which aims to create a wholesome eco-system to transform India into a manufacturing hub. FDI in Railways has been opened up selectively to bring in much needed capital, state-of-the-art technology and global best practices. FDI in Defence has been increased to 49% subject to certain conditions. FDI norms in Construction & Development sector have been relaxed. Continuous evaluation of Inverted duties is being undertaken to make Indian industries competitive. Stress is being laid on research and innovation. While focusing our attention on manufacturing for creating more jobs, my Government will continue to work on our formidable strength in the service sector.

Honourable Members,

My Government is committed to realizing the true potential of entrepreneurs of India by nurturing the MSME sector. 21 MSME clusters are being supported by providing soft skills and common facilities through 965 interventions. Khadi and village industries and traditional industries clusters are initiated in border, hill and poverty-stricken areas of the country. Focus is on technology upgradation, better financial access and market linkages to MSME units.

Textiles sector is the second largest employer after agriculture, providing direct employment to over 4.5 crore people. The sector also contributes one seventh of industrial production and brings more than one fourth of country's foreign exchange inflows. The growth and all round development of this sector has a direct bearing on the improvement of our economy, particularly the poor artisans. Recent initiatives like setting up of trade facilitation centres in different parts of India, bringing textile marketing on-line, incentives for technical textiles, promotion of Pashmina, special focus on increasing the coverage in North-Eastern part of the country would lead to advancement of this sector.

Honourable Members,

Cities are the engines of economic growth. My Government is committed to building modern amenities and infrastructure in our urban areas. **The National Urban Development Mission** is being finalized, particularly focusing on water and solid waste management infrastructure. After extensive stakeholder consultations, the **Smart City programme** is close to finalization. These two programmes are interlinked and will prepare our nation for an increasingly urban future.

Honourable Members,

Robust infrastructure is critical for accelerating economic development and reviving economic growth. Indian Railways are the arteries of our economy. My Government is committed to reform and infuse new vitality into this sector through better services, improved passenger-safety, and increased movement of freight. Two Dedicated Freight Corridors (DFCs), namely, Eastern DFC and Western DFC are likely to be commissioned by 2019. Action for conducting feasibility studies for the Diamond Quadrilateral project of High Speed Trains connecting Delhi, Mumbai, Chennai and Kolkata has been taken up. Metro Rail projects have been sanctioned for Ahmadabad and Nagpur.

Several policy initiatives to revive the Highway sector have been taken. **"National Highways Infrastructure Development Corporation Limited"** has been set up for creation of infrastructure in the North Eastern States and

border regions of the country. New standards have been set to improve quality of roads, both on highways and in rural areas and electronic tolling has been introduced for hassle-free traffic on selected highways. e-Rickshaw and e-Cart have been introduced as a separate category under the Motor Vehicles Act 1988, enhancing convenience of passengers and generating thousands of jobs.

My Government has taken proactive steps to promote shipping industry. These include giving life-time licenses to Indian ships, allowing Indian ships to flag out of country's waters freely, reduction of excise duty on bunker fuel and reduction of customs duty on the steel scrap of ship breaking. Government has also formulated "**Sagar Mala**" Project to promote Port-led development of the coastal regions and communities. As part of "**Make in India**" initiative, ship designing capabilities, ship-building and ship-repair activities will be strengthened. An environment is being created to increase the Indian shipping tonnage and to reduce the transaction time on ports. An institutional arrangement for comprehensive development of National Waterways for transportation has been envisaged through the '**Jal Marg Vikas**' Project.

Honourable Members,

Power sector has made commendable progress achieving 76% capacity addition by January, 2015 against the 2014-15 target of 17,830 MW. In order to provide 24x7 quality power in rural and urban areas, the **Deendayal Upadhyaya Gram Jyoti Yojana** with an outlay of more than ` 43,000 crore and the **Integrated Power Development Scheme** with an outlay of more than ` 32,600 crore, have been launched. Special attention is being paid to the un-electrified villages in remote areas. My Government has started major project for improving transmission and distribution system in the North Eastern States. We will focus on developing and strengthening the National Grid by developing high capacity power corridors. To deepen the reforms in the Electricity sector, the Electricity (Amendment) Bill 2014 has been introduced. The ambitious **National Smart Grid Mission and Energy Saving Schemes** have been started.

My Government lays enormous emphasis on *clean energy*. The share of renewable energy in electricity generation is being significantly enhanced from 6% to 15% of the energy mix in the next 7 years. The scheme for setting up 25 mega Solar Parks has been approved. The implementation of the **Green Energy Corridor Scheme** has been accelerated. Setting up of solar generating capacities along the international borders will be a key area of attention. My Government has made successful efforts in attracting the Global investors in this sector. Similar attention is being paid to bio-mass and hydro-energy. Government will further expand India's nuclear power capacity with the highest global standards of safety and technological standards.

Honourable Members,

The petroleum sector has seen major reforms. Diesel prices have been deregulated and are now market driven. The price of petrol has also been decreased by more than ` 17 per litre. The Government has put to rest all speculation regarding the long pending issue of revising gas prices and put in place a prudent policy in national interest. The ethanol policy has been revised to promote use of ethanol in petrol and help sugarcane farmers.

My Government is committed to optimum utilization and transparency in allocation of natural resources. The process for auction of coal blocks has been started in a manner which will reduce the power costs in the country, provide adequate fuel to increase power generation, enhance production of steel, cement, aluminium and other essential materials. This will also provide huge resources from allotment of mines to the mineral and coal bearing states particularly in eastern areas for accelerated development of the region. The swift and timely action taken by my government in this regard prevented the closure of mines which otherwise would have rendered thousands jobless. In coming years, my Government would make focussed efforts to expand exploration capacity and to increase domestic coal production to 1000 MTPA.

Honourable Members,

Water is the lifeline of human civilization. River Ganga has a very special place in the collective consciousness of our country. "*Namami Gange*",

an Integrated Ganga Conservation Mission has been set-up with budgetary allocation of more than ` 2000 crore. The Government is fully committed to the implementation of Interlinking of Rivers Project with due consultation process.

My Government took several proactive steps for protecting wildlife and for promoting cleaner environment. Stringent emission norms for cement industry were prescribed. Real-time online monitoring of industrial units in 17 critically polluting sectors was started and National Air Quality Index launched. Compensatory Afforestation Fund Management and Planning Authority (CAMPA) would be strengthened and adequate funds released to States/UTs for aggressive afforestation and wildlife protection. Government has taken significant steps to streamline clearance processes in environmental sector by bringing in transparency and by empowering State Governments. Online application processes for Environment, Forest and CRZ Clearances were introduced from July, 2014.

Honourable Members,

To harness the enormous potential in the tourism sector, a new Tourism policy for growth and sustainability of tourism is on the anvil. **“Tourist Visa on Arrival”** enabled with Electronic Travel Authorization, has been expanded to 44 countries. Infrastructure and amenities are being upgraded in major tourist and pilgrimage destinations. River Ghats in several pilgrim destinations are being renovated. A special initiative for protecting and preserving the sanctity of our tourist destinations and monuments of national heritage has been launched. Dedicated tourist trains covering **Jyotirling Circuits, Sukhmangal Circuit** and **Dakshin Dham Circuit** have been started. A new scheme has been launched for development of tourist circuits called **“Swadesh Darshan”**, which includes Krishna Circuit, Himalayan Circuit, Coastal Circuit, Buddha Circuit, and North East Circuits. A Statue of Unity is being constructed to commemorate the memory of Sardar Patel.

Honourable Members,

My Government is committed to restore and rejuvenate the soul of cities that are home to rich cultural heritage of our country. A scheme

‘Heritage Development and Augmentation Yojana’ (HRIDAY) covering 12 cities in the first phase has been launched with the predominant objective of preserving the tangible and intangible cultural assets of these cities. A special scheme called **“PRASAD” - Pilgrimage Rejuvenation and Spirituality Augmentation Drive**” - has been announced for rejuvenation of 12 pilgrim centres in convergence with “HRIDAY”.

Honourable Members,

Terrorism and Left Wing Extremism pose a grave challenge to the internal security of our nation. My Government is firmly committed to deal with these challenges in cohesive collaboration with the affected people and Governments of the affected States in a holistic manner.

Jammu & Kashmir occupies a place of enormous importance in the agenda of my Government. Government has endeavoured to create a conducive and enabling environment in the state of Jammu and Kashmir, especially for the various displaced segments of its population. This includes facilitating the rehabilitation of over 60,000 Kashmiri Pandits families. The Government has taken effective steps in this regard. These include, *inter alia*, providing Government jobs, economic opportunities and security. During the recent unprecedented flood situation in the State, my Government made special efforts in collaboration with the State Government to minimize the impact of disaster and augment rehabilitation measures. The nation is deeply indebted to our armed forces and paramilitary forces for the outstanding service rendered during the relief operations to flood affected people in Jammu & Kashmir.

A high state of Disaster preparedness is the key to contain loss of life and damage to the property due to any natural disaster. This has been amply demonstrated during the response to the very severe cyclone ‘HUDHUD’, by the State Governments of Andhra Pradesh and Odisha together with the Central Government.

My Government is committed to implement the idea of **SMART Police** (Smart but Sensitive, Modern and Mobile, Alert and Accountable, Reliable and Responsive, Tech-savvy and well Trained) to provide efficient, courteous and

effective citizen services and meet the operational needs of the police personnel including women police personnel.

Government is accelerating the modernization of our Armed Forces, with a strong emphasis on “Make in India” in defence acquisition plans. Several initiatives have been taken to expand domestic defence industry, including liberalization of FDI for the defence sector; a new Defence Exports Strategy; a liberalized process for issuing clearances for defence exports; and a Technology Development Fund. To encourage domestic manufacturing of defence equipments and decrease import dependency, the list of Defence items which require industrial licensing has been pruned.

Honourable Members,

Our Space journey continues to make impressive progress. On 24 September 2014, *Mangalyaan* was successfully placed in the Mars Orbit, making India the first country to do so in the first attempt. We successfully launched the first experimental flight of **GSLV Mark-III** on 19 December 2014, which will enable us to launch heavier satellites in the near future. My Government is committed to use space technology and its applications in governance, social and economic development and resource management. My Government has also decided to launch a satellite for the use of SAARC countries to foster greater partnership and development of South Asian Region.

My Government is committed to deeper penetration of electronic media in remote and distant areas. Auctions will be conducted for 135 vacant channels in 69 existing cities of FM Phase-II as part of first batch of FM Phase-III. It will also facilitate migration of FM Phase-II to FM Phase-III. This will take private FM radio to cities having population of more than one lakh and border towns of Jammu & Kashmir, North-eastern region and island territories in a phased manner.

Our developmental challenges will continue to shape the strategic priorities in science, technology and innovation. Steps are being taken to channelize more resources for research and development in India; build world class research centres; nurture young talent and, promote international

collaboration, including in the world's largest optical '**Thirty Meter Telescope**'.

Honourable Members,

Recognizing that our destiny is linked with our neighbourhood, my Government has reinvigorated our relations with our neighbours and is promoting greater cooperation and integration in South Asia. At the same time, we speak clearly about our interests and are fully prepared to defend our borders and secure our people.

With the visit of Chinese President Xi Jinping, we have significantly expanded our relations with our largest neighbour, China, based on mutual respect and sensitivity to each other's concerns and interests. We have restored confidence and momentum in our time-tested strategic partnership with Russia with President Vladimir Putin's visit. The historic visit of U.S. President Barack Obama as the Chief Guest of the Republic Day has elevated our relations with the United States to a new level. In the coming months, we intend to further deepen our cooperation with Europe. With Japan, a deeper political, economic and security relationship is at the forefront of a more active and purposeful Act-East-Policy, which is anchored in our relations with Southeast Asia and now extends to Australia and the Pacific Islands. We are also committed to deeper engagement with West Asia, Central Asia, Africa and South Americas.

My Government will continue to work with others to reform multilateral institutions, including the United Nations, and seek India's rightful place in these institutions. We will also participate actively in regional and international groupings.

Honourable Members,

My Government's efforts have enhanced global recognition for India's rich cultural heritage and traditions. On 11th December 2014, the United Nations, with a record co-sponsorship of 177 out of 193 member countries, took the historic decision to declare 21 June as '**International Yoga Day**',

exactly within 75 days of Prime Minister's call at the United Nations General Assembly.

My Government has made an unprecedented effort to reach out to the Indian community abroad, which today not only feels more connected to India, but has responded enthusiastically to the call to participate in India's transformation, inspired by Mahatma Gandhi, whose 100th anniversary of return to India was commemorated at this year's **Pravasi Bharatiya Diwas**. Our decisions on PIO and OCI card-holders have been widely welcomed by the Indian community abroad.

Honourable Members,

Our Parliament is the sanctum sanctorum of Democracy. The people of India, particularly the poorest of the poor in remotest areas, have reposed unflinching faith in this institution for fulfillment of their hopes and expectations. My Government will constantly endeavour for smooth conduct of legislative business and enactment of progressive laws in the Parliament which reflects the will and aspirations of the people. I urge all Members of the Parliament to discharge their solemn responsibility in a spirit of cooperation and mutual accommodation. By channelizing the patriotic energies of every citizen, we all collectively must work towards building a strong and modern India. **Ek Bharat Shresth Bharat**.

Jai Hind.

माननीय सदस्यगण,

मैं, आशा और आकांक्षाओं से भरपूर इस नववर्ष में संसद के दोनों सदनों के संयुक्त सत्र में आपका स्वागत करता हूँ। मेरा विश्वास है कि आपकी चर्चा सार्थक और उपयोगी होगी।

डॉ. श्यामा प्रसाद मुखर्जी ने कहा था, “*भारत की सबसे बड़ी शक्ति इसकी समृद्ध आध्यात्मिक एवं सांस्कृतिक विरासत है*”। हमारी सभ्यता का मूलमंत्र ‘सर्वजन हिताय’ अर्थात् सबकी भलाई है। मेरी सरकार की मूल नीति है **सबका साथ सबका विकास**। नौ महीने के कार्यकाल में मेरी सरकार ने हमारे देश की पूर्ण क्षमता और 125 करोड़ की बेशकीमती जनशक्ति का सदुपयोग करने की एक व्यापक कार्यनीति तैयार की है। कई क्षेत्रों में कार्रवाई तेज करने के उपाय किए गए हैं जैसे स्वच्छता से लेकर स्मार्ट शहर बनाना, गरीबी उन्मूलन से लेकर समृद्ध बनाना, कौशल विकास से लेकर अंतरिक्ष पर विजय प्राप्त करना, आबादी का फायदा लेने से लेकर राजनयिक पहल करना, व्यवसाय को आसान बनाने से लेकर नीतिगत ढांचा तैयार करना, लोगों को सशक्त बनाने से लेकर उत्तम बुनियादी सुविधाएँ प्रदान करना, वित्तीय असमानता को दूर करने से लेकर देश को निर्माण का केंद्र बनाना, मुद्रास्फीति को रोकने से लेकर अर्थव्यवस्था को उन्नत करना, नए विचारों को बढ़ावा देने से लेकर समावेशी विकास सुनिश्चित करना, सहकारी संघवाद को बढ़ावा देने से लेकर राज्यों में स्वस्थ प्रतिस्पर्धा की भावना पैदा करना। एक अच्छी शुरुआत हो चुकी है। उज्ज्वल भविष्य हमारी राह देख रहा है।

माननीय सदस्यगण,

गरीबी मानव के गौरवपूर्ण अस्तित्व के लिए अभिशाप है। विकास तभी होगा जब हर व्यक्ति को महसूस हो कि उसकी न्यूनतम जरूरतें पूरी हो रही हैं। पंडित दीनदयाल उपाध्याय ने हर व्यक्ति के समग्र विकास पर बल दिया था—**एकात्म मानवता दर्शन (एकीकृत मानवतावाद)**। मेरी सरकार समाज के गरीब, कमजोर और लाभवंचित वर्गों के कल्याण के प्रति वचनबद्ध है।

निर्धनता उन्मूलन के लिए वित्तीय समावेशन जरूरी है। मेरी सरकार ने सभी लोगों तक बैंकिंग सुविधाएं प्रदान करने के लिए महत्वाकांक्षी प्रधानमंत्री **जन धन योजना** शुरू की है—जिसमें बैंक खाते के साथ रूपे डेबिट कार्ड एवं दुर्घटना बीमा की सुविधा प्रदान की गई है। मुझे यह बताते हुए

प्रसन्नता हो रही है कि 13.2 करोड़ नए बैंक खातों, 11.5 करोड़ रुपये डेबिट कार्ड जारी करने और 11,000 करोड़ रुपये जमा राशि के रिकार्ड के साथ इस योजना के अंतर्गत लगभग 100 प्रतिशत कवरेज हो गई है। यह अभूतपूर्व लक्ष्य छह महीने से भी कम समय में पूरा कर लिया गया, जिससे यह कार्यक्रम विश्व का इस प्रकार का सबसे बड़ा कार्यक्रम बन गया।

विकासात्मक कार्यक्रमों के लाभ किसी रुकावट एवं बाधा के बिना सबसे अंतिम पात्र तक पहुँचाने के लिए प्रत्यक्ष **लाभ अंतरण कार्यक्रम** (डायरेक्ट बेनिफिट ट्रांसफर प्रोग्राम) को उत्साह के साथ गति दी जा रही है। एलपीजी अनुदान के अंतरण के लिए विश्व के सबसे बड़े प्रत्यक्ष नकद अंतरण कार्यक्रम पहल को 1 जनवरी, 2015 से पूरे देश में लागू कर दिया गया है जिसमें अब तक 75 प्रतिशत प्रयोक्ता परिवार शामिल हो चुके हैं। कुल मिलाकर 35 स्कीमों को प्रत्यक्ष लाभ अंतरण संरचना में शामिल किया जा चुका है। *आधार आधारित* नामांकन को व्यापक बनाने पर विशेष बल दिया गया है।

माननीय सदस्यगण,

मेरी सरकार के लिए *स्वच्छता* आस्था का विषय है। स्वच्छता का प्रत्येक व्यक्ति, विशेषकर गरीबों के समग्र जीवन स्तर और स्वास्थ्य पर व्यापक प्रभाव पड़ेगा। अक्टूबर, 2019 तक **स्वच्छ एवं खुले में शौच से मुक्त भारत** का लक्ष्य प्राप्त करने के लिए **स्वच्छ भारत मिशन** शुरू किया गया है। सरकार ने **‘स्वच्छ विद्यालय’** कार्यक्रम शुरू किया है और यह 15 अगस्त, 2015 से पहले हर स्कूल में एक शौचालय बनाने के लिए प्रतिबद्ध है। स्वच्छता का राष्ट्रीय विकास पर प्रभाव पड़ेगा और अपशिष्ट पदार्थों का उपयोग किया जा सकेगा। सफाई और स्वच्छता के लिए लोगों की सोच बदलनी होगी। मेरी सरकार यह आह्वान करती है कि प्रत्येक व्यक्ति इस मिशन में सक्रिय रूप से भाग ले। मैं सभी माननीय संसद सदस्यों से यह अपील करता हूँ कि वे संसद सदस्य स्थानीय क्षेत्र विकास योजना निधि का कम से कम पचास प्रतिशत स्वच्छ भारत मिशन पर खर्च करें।

भारत गांवों में बसता है। मेरी सरकार ग्रामीण क्षेत्रों के सतत सामाजिक आर्थिक विकास को सर्वोच्च प्राथमिकता देती है। महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी स्कीम (एमजीएनआरईजीएस) ग्रामीण निर्धनता को दूर करने का सशक्त माध्यम हो सकती है। नई ऊर्जा के साथ एमजीएनआरईजीएस को लागू करते हुए इस कार्यक्रम के अंतर्गत आस्तियों की गुणवत्ता

सुधारने और उन्हें स्थायित्व प्रदान करने पर जोर दिया जा रहा है, इसमें व्यय का कम से कम साठ प्रतिशत कृषि अवसंरचना के सृजन पर खर्च करना अनिवार्य किया गया है। मेरी सरकार के केंद्रीय विचार “**हुनरमंद भारत**” को ध्यान में रखते हुए, “**दीनदयाल उपाध्याय ग्रामीण कौशल योजना**” और “**दीनदयाल उपाध्याय अंत्योदय योजना**” की घोषणा की गई है। अक्तूबर, 2014 में शुरू की गई **सांसद आदर्श ग्राम योजना** सांसदों की सक्रिय भागीदारी से हमारे गांवों के समन्वित एवं समग्र विकास पर केन्द्रित है।

गरिमापूर्ण जीवन के लिए आवास एक मूलभूत आवश्यकता है। मेरी सरकार हमारी स्वतंत्रता के 75 वर्ष पूरे होने पर मिशन “**हाउसिंग फॉर ऑल**” के अंतर्गत **2022 तक** सभी परिवारों, विशेष रूप से अत्यधिक गरीब परिवारों की आवास की आकांक्षा को पूरा करने के लिए अडिग है। सरकार द्वारा धारित-भूमि का लाभ उठाने के लिए और राज्य सरकारों को उनके अपने आवास कार्यक्रमों को रूपरेखा तैयार करने में अधिक छूट प्रदान करने के लिए राजकोषीय और गैर-राजकोषीय प्रोत्साहनों का एक ढांचा तैयार किया गया है। आवास क्षेत्र में निवेश को सहयोग देने हेतु मेरी सरकार ने विदेशी प्रत्यक्ष निवेश नीति को उदार बनाया है, आवास ऋणों के लिए कर संबंधी प्रोत्साहनों में बढ़ोतरी की है और नेशनल हाउसिंग बैंक की मूल निधि में वृद्धि की है।

मेरी सरकार भूमि अर्जन से प्रभावित किसानों और उनके परिवारों के हितों की सुरक्षा को सर्वाधिक महत्त्व देती है। प्रतिपूर्ति हकदारी सहित किसानों के हितों की सुरक्षा पर विशेष ध्यान देते हुए “**भूमि अर्जन, पुनर्वासन और पुनर्व्यवस्थापन में उचित प्रतिकर और पारदर्शिता अधिकार अधिनियम**” में उपयुक्त सुधार किए गए हैं ताकि अवसंरचना की महत्वपूर्ण जन परियोजनाओं और विशेषकर दूरवर्ती क्षेत्रों में ग्रामीण आवास, विद्यालयों और अस्पतालों के निर्माण जैसी मूलभूत सुविधाओं के लिए अपेक्षित भूमि अर्जन में आने वाली प्रक्रियागत समस्याओं को कम किया जा सके।

माननीय सदस्यगण,

किसान हमारी खाद्य सुरक्षा का प्रहरी है। **अन्नदाता सुखीभव** हमारी सभ्यता के मूलभूत सिद्धांतों में से एक है। मेरी सरकार किसानों की खुशहाली को सर्वाधिक महत्वपूर्ण मानती है। इसके लिए मूल्य-वर्धित कृषि, बाजार सुधार, प्रौद्योगिकी के उपयोग और अप्रयुक्त क्षमता वाले क्षेत्रों में उत्पादकता बढ़ाने की जरूरत होगी। वर्ष 2015 को अंतरराष्ट्रीय मृदा वर्ष घोषित किया गया है।

उत्पादकता और खेत की उपज में मृदा की महत्वपूर्ण भूमिका को ध्यान में रखते हुए मृदा स्वास्थ्य कार्ड स्कीम प्रारंभ की गई है। शीघ्र खराब हो जाने वाली वस्तुओं के लिए 500 करोड़ रुपये की मूल निधि के साथ एक मूल्य स्थिरीकरण निधि स्थापित की गई है। प्रत्येक गाँव की सिंचाई आवश्यकताओं को प्रभावी ढंग से निरंतर पूरा करने के लिए **प्रधान मंत्री कृषि सिंचाई योजना** प्रारंभ की जा रही है। जैविक खेती और ग्रीन हाउस प्रौद्योगिकी पर विशेष बल देते हुए अल्प संसाधन वाले, छोटे और सीमांत किसानों के लिए विस्तार कार्यक्रम तैयार किए गए हैं। देशी पशु प्रजातियों के संरक्षण और विकास के उद्देश्य से **राष्ट्रीय गोकुल मिशन** शुरू किया गया है।

खाद्य प्रसंस्करण से ग्रामीण क्षेत्रों में विशेष रूप से भूमिहीन गरीबों के लिए रोजगार के अवसर पैदा करने की अपार संभावनाएं हैं। इसके अलावा, इससे कृषि उत्पाद की लाभकारी कीमत की भी गारंटी मिलती है। आपूर्ति शृंखला में होने वाली हानि में कमी लाने के लिए ग्रामीण क्षेत्रों में बुनियादी सुविधाओं का निर्माण हमारी प्राथमिकता है। 72 अधिसूचित फूड पार्कों में संचालित यूनिटों को कम दरों पर कर्ज देने के लिए 2000 करोड़ रुपये का विशेष फंड बनाया गया है। पिछले 6 महीने में तुमकुर और फजिल्का में 30 हजार लोगों को प्रत्यक्ष/अप्रत्यक्ष रोजगार प्रदान करने हेतु दो-दो बड़े फूड पार्क शुरू किए गए हैं।

पूर्व प्रधान मंत्री श्री अटल बिहारी वाजपेयी ने कहा था, “गरीबी के अनेक दुष्प्रभाव हैं/ अर्थव्यवस्था को प्रभावित करने के अलावा यह हमारे लोकतंत्र को भी कमजोर बनाती है”। समाज के अत्यंत संवेदनशील और वंचित वर्गों के सर्वाधिक गरीब तबके को साथ लेते हुए सबका समेकित विकास मेरी सरकार की सर्वोच्च प्राथमिकता है। **अनुसूचित जाति, अनुसूचित जनजाति, अन्य पिछड़ा वर्ग तथा अल्पसंख्यक समुदाय** के छात्रों के लिए चलाई जा रही छात्रवृत्ति योजनाओं को सरल बनाने पर विशेष जोर दिया गया है ताकि लाभार्थियों को समय से भुगतान मिल सके। सरकार ने अनुसूचित जाति के उद्यमियों के लिए नई उद्यम पूंजीगत निधि की स्थापना की है। अल्पसंख्यकों में परंपरागत कला/शिल्प के क्षेत्र में कौशल व प्रशिक्षण को उन्नत बनाने के लिए एक नई योजना “अपग्रेडिंग दि स्किल एंड ट्रेनिंग इन ट्रेडिशनल आर्ट/क्राफ्ट्स फॉर डिवेलेपमेंट(उस्ताद)” आरंभ की जा रही है। **वन बंधु कल्याण योजना** के अंतर्गत जनजातियों के विकास के लिए परिणाम आधारित समन्वित दृष्टिकोण अपनाया गया है। अनधिसूचित, खानाबदोश तथा अर्ध-खानाबदोश जनजातियों के लिए छात्रावास निर्माण हेतु नानाजी **देशमुख योजना** आरंभ की जा रही है।

माननीय सदस्यगण,

शिक्षा को मेरी सरकार की प्राथमिकताओं में सर्वोच्च प्राथमिकता दी गई है। बुनियादी स्तर पर शिक्षा के परिणामों में सुधार हेतु **‘पढ़े भारत बड़े भारत’** योजना शुरू की गई है। स्कूल रहित बस्तियों की पहचान के लिए जीआईएस प्लेटफार्म पर पूरे देश को लाने की पहल की गई है। शिक्षकों की क्षमता को बढ़ाने एवं उनके सशक्तीकरण हेतु **पंडित मदन मोहन मालवीय शिक्षण एवं शिक्षक प्रशिक्षण राष्ट्रीय मिशन** की शुरुआत की गई है। छात्रों में वैज्ञानिक सोच को विकसित करने हेतु राष्ट्रीय **आविष्कार अभियान** की शुरुआत की गई है। सुदूरवर्ती क्षेत्रों में शिक्षा की पहुँच सुनिश्चित करने के लिए उत्तर-पूर्व क्षेत्र के विद्यार्थियों पर विशेष ध्यान देते हुए **ईशान विकास** तथा **ईशान उदय** नामक योजनाएं शुरू की गई हैं। राष्ट्रीय खेल विकास निधि और **लक्ष्य ओलंपिक पोडियम** के माध्यम से 8 से 12 वर्ष की उम्र के बच्चों में खेल प्रतिभा को प्रोत्साहित करने के लिए मेरी सरकार ने **राष्ट्रीय खेल प्रतिभा खोज योजना** तैयार की है।

भारत पूरे विश्व में सर्वाधिक युवा जनसंख्या वाला देश है। इसकी जनसंख्या का बड़ा हिस्सा पहले से ही कार्यशील आयु समूह में आता है। आबादी के इस लाभांश का फायदा उठाने तथा कुशल कार्यबल में मांग व आपूर्ति के मध्य अंतर को पाटने हेतु मेरी सरकार ने **“हुनर है तो कल्याण है”** के ध्येय के साथ एक नया मंत्रालय, कौशल विकास एवं उद्यमिता मंत्रालय गठित किया है। अंतरराष्ट्रीय मानकों के अनुरूप कौशल विकास को समेकित करने के लिए **“राष्ट्रीय कौशल एवं उद्यमिता विकास नीति”** पर विचार किया जा रहा है। ग्रामीण क्षेत्रों में सुविधावंचित परिवारों के युवाओं पर विशेष ध्यान दिया जाएगा। कौशल संबंधी क्रियाकलापों में कौशल विकास मॉडल के निर्माण तथा सीएसआर निधि को नियोजित करने हेतु सरकारी-निजी भागीदारी को प्रोत्साहित किया जा रहा है।

माननीय सदस्यगण,

मेरी सरकार अपने सभी नागरिकों, विशेष रूप से कमजोर वर्गों को दक्षतापूर्ण और समतापूर्ण वहनीय एवं सुलभ स्वास्थ्य सेवाएं उपलब्ध कराने के लिए कृत संकल्प है। परिहार्य शिशु मृत्युदर में कमी लाने के लिए भारत **नवजात शिशु कार्य योजना** की शुरुआत की गई है तथाचार **नई वैक्सीन** का अनुमोदन किया गया है। देश भर में 184 अति प्राथमिकता वाले जिलों पर विशेष ध्यान देते हुए सार्वभौमिक ईम्यूनाइजेशन का लक्ष्य प्राप्त करने के लिए **‘मिशन इंद्रधनुष’** की शुरुआत की गई है।

विकलांगजनों के लिए समावेशी, समर्थ एवं सशक्त वातावरण बनाने के लिए मेरी सरकार ने विकलांगताग्रस्त छात्रों के लिए नई छात्रवृत्ति योजनाओं की शुरुआत की है। नशा-मुक्ति और पुनर्वास के जरूरतमंद व्यक्तियों के लिए टोल फ्री नंबर के साथ एक राष्ट्रीय हेल्प लाइन की शुरुआत की गई है।

अभी हाल ही में मेरी सरकार ने पारंपरिक स्वास्थ्य देखभाल के अंतरराष्ट्रीय एवं स्थानीय तरीकों में सुधार के उद्देश्य से और यह मानते हुए कि हमारे गांव हमारी समृद्ध आयुर्वेदिक विरासत के भंडार रहे हैं, **आयुष** विभाग को एक पूर्ण मंत्रालय बना दिया है। किफायती **आयुष** सेवाओं, संबंधित शिक्षा प्रणाली को मजबूत बनाने तथा उत्तम गुणवत्ता की **आयुष** दवाओं को उपलब्ध कराने के लिए **राष्ट्रीय आयुष मिशन** की शुरुआत की गई है।

माननीय सदस्यगण,

प्राचीन काल से ही महिलाओं को हमारे समाज में सम्मान दिया जाता रहा है। मेरी सरकार ने महिलाओं की गरिमा की रक्षा करने तथा उन्हें सशक्त करने हेतु अनेक कदम उठाए हैं। हिंसा से पीड़ित महिलाओं को पूर्ण सहायता देने के लिए समन्वित सेवाओं का प्रावधान करने के लिए प्रत्येक राज्य में एक 'वन स्टॉप क्राइसिस सेंटर' की स्थापना की जा रही है जिसमें मेडिकल सहायता, पुलिस सहायता, अस्थायी आश्रय और विधिक एवं मनो-सामाजिक परामर्श शामिल हैं। दिल्ली में महिलाओं की सुरक्षा सुनिश्चित करने के लिए **हिम्मत** नामक मोबाइल ऐप शुरू किया गया है।

सन् 1961 से ही शिशु लिंगानुपात में निरंतर कमी होना अत्यंत चिंता का विषय है। इस ट्रेंड को बदलना होगा। बेटियों के जीवन, सुरक्षा एवं शिक्षा को सुनिश्चित करने के लिए मेरी सरकार ने **बेटी बचाओ, बेटी पढ़ाओ अभियान** की शुरुआत की है जो लोगों की सोच में बदलाव के लिए है ताकि वे बेटियों के जन्म पर भी हर्षित हों। बेटियों की शिक्षा को प्रभावी बनाने हेतु '**सुकन्या समृद्धि खाता**' नामक एक लघु बचत योजना अधिसूचित की गई है। बाल अपराध से जुड़े कानून में सुधार हेतु बाल अपराध अधिनियम में संशोधन के उद्देश्य से एक बिल संसद में प्रस्तुत किया जा चुका है।

माननीय सदस्यगण,

श्रमिक हमारी अर्थव्यवस्था की रीढ़ हैं। मेरी सरकार **श्रमेव जयते** में विश्वास रखती है और इसने श्रम कल्याण हेतु अनेक कदम उठाए हैं। विनिर्माण क्षेत्र में सूक्ष्म, लघु एवं मध्यम उद्यमों में प्रशिक्षुओं को प्रोत्साहित करने हेतु **प्रशिक्षु प्रोत्साहन योजना** की शुरुआत की गई है। ईपीएफ अंशदान को सरल एवं सुवाह्य बनाया गया है जिससे असंगठित क्षेत्र के श्रमिकों को लाभ हुआ है। कर्मचारी भविष्य निधि अधिनियम के तहत अधिकतम मजदूरी तथा न्यूनतम पेंशन को बढ़ाकर क्रमशः '15,000 तथा ' 1,000 कर दिया गया है। मेरी सरकार रोजगार क्षेत्र के विस्तार तथा कार्मिक कल्याण में सुधार के साथ श्रम संबंधी विनियमों को लागू करने में पारदर्शिता एवं जवाबदेही के प्रति भी कृतसंकल्प है। इसके लिए उद्योग को ऑनलाइन पंजीकरण की सुविधा प्रदान करने और 16अलग-अलग रिटर्न फाइल करने के बजाय एक ही ऑनलाइन रिटर्न फाइल की अनुमति प्रदान करके व्यवसाय को आसान बनाने के लिए **श्रम सुविधा पोर्टल** शुरू किया गया है। एक पारदर्शी ऑनलाइन निरीक्षण स्कीम शुरू की गई है। प्रशिक्षु अधिनियम 1961 में हाल ही में किए गए संशोधनों से अब विधिक ढाँचा, उद्योगों और रोजगार योग्य युवाओं, दोनों के लिए अनुकूल हो गया है।

माननीय सदस्यगण,

विधिक सुधार करना मेरी सरकार की प्राथमिकताओं में से एक है। मेरी सरकार यह मानती है कि **सुशासन** और सुधार **टीम इंडिया** का मिला-जुला प्रयास है जिसमें संसद, केंद्र सरकार, राज्य विधान मंडल, राज्य सरकारें और भारत के लोग शामिल हैं। इस सामूहिक प्रयास का उदाहरण है उच्च न्यायालय और उच्चतम न्यायालय के न्यायाधीशों की नियुक्ति की प्रक्रिया में सुधार और **राष्ट्रीय न्यायिक नियुक्ति आयोग** की स्थापना का कानून। सरकार पुराने और अव्यावहारिक कानूनों को निरस्त करने के लिए वचनबद्ध है। इस प्रयोजनार्थ गठित समिति ने विभिन्न श्रेणियों के तहत 1741 केंद्रीय अधिनियमों को निरस्त करने के लिए पहचान की है।

अधिकतम सुशासन न्यूनतम सरकार मेरी सरकार का दिशानिर्देशक सिद्धांत है। दूरवर्ती क्षेत्रों में निर्धनतम व्यक्ति तक सुशासन लाने के उद्देश्य से टेक्नोलॉजी के माध्यम से सरकार में निर्णय लेने के स्तरों को कम करने तथा सरकारी प्रक्रियाओं के सरलीकरण पर ध्यान दिया जा रहा है। मंत्रि-समूह की प्रणाली को समाप्त कर दिया गया है और त्वरित निर्णय लेने पर जोर दिया जा रहा है।

यद्यपि भ्रष्टाचार से निपटने के लिए कड़े कदमों के प्रावधान किए जा रहे हैं; तथापि इस बात को सुनिश्चित करने के लिए भी प्रयास किए जा रहे हैं कि लोक हित में लिए गए सद्भावपूर्ण निर्णयों को संरक्षण प्रदान किया जाए जिससे सिविल सर्विस में विश्वास को प्रोत्साहित किया जा सके।

मेरी सरकार शासन तथा नीति-निर्धारण प्रक्रिया में लोगों को शामिल करने के प्रति दृढ़ संकल्प है। इस आशय से बिल्कुल एक नई एवं अनूठी पहल—**My Gov ऑन लाइन प्लेटफॉर्म**—शुरू किया गया है। इस प्लेटफॉर्म ने नीति निर्धारण में लोक सहभागिता को सुनिश्चित किया है तथा विभिन्न राष्ट्रीय महत्त्व के कार्यक्रमों जैसे स्वच्छ भारत मिशन, नमामि गंगे, प्रधान मंत्री जन धन योजना तथा नीति आयोग के बारे में जनता के विचारों को जानने में अहम भूमिका निभाई है।

मेरी सरकार ने ज्ञान आधारित परिवर्तन तथा सेवा उन्मुख नागरिक केंद्रित पारदर्शी शासन के लिए भारत को तैयार करने के लिए अम्ब्रेला (समावेशी) कार्यक्रम डिजिटल इंडिया की परिकल्पना की है। आधार आधारित उपस्थिति प्रणाली तथा जीवन प्रमाण, आधार आधारित डिजिटल जीवन प्रमाणपत्र पोर्टल से यह स्पष्ट हो गया है कि प्रौद्योगिकी के नए प्रयोग द्वारा व्यापक अंतर लाया जा सकता है। ग्रामीण क्षेत्रों, छोटे कस्बों, उत्तर-पूर्व एवं अन्य दूरस्थ इलाकों में डिजिटल समावेशन के कार्य को पूरा करने के लिए कदम उठाए जा रहे हैं, जिससे इन क्षेत्रों में रोजगार के अपार अवसरों का सृजन होगा। इलेक्ट्रॉनिक माल के निर्माण को प्रोत्साहित करने पर बल दिया गया है।

मेरी सरकार शक्ति के विकेन्द्रीकरण के प्रति कृतसंकल्प है और इस दिशा में एक महत्त्वपूर्ण कदम के रूप में योजना आयोग के स्थान पर एक नवीन निकाय—**दि नेशनल इंस्टीट्यूशन फॉर ट्रांसफॉर्मिंग इंडिया—नीति आयोग** बनाया गया है। नीति आयोग का अंतर्निहित उद्देश्य है सहकारी संघवाद की भावना को बढ़ावा देना ताकि गरीबों को सशक्त बनाने पर बल देते हुए विकास के लिए सर्वमान्य कार्यक्रम तैयार करने के लिए केन्द्र तथा राज्य सरकारें एक प्लेटफॉर्म पर आएँ।

माननीय सदस्यगण,

मेरी सरकार के सतत प्रयासों तथा नीतिगत पहलों के परिणामस्वरूप हमारी अर्थव्यवस्था पुनः उच्च विकास पर है। हाल के अनुमानों के अनुसार, हमारी जीडीपी 7.4 प्रतिशत की दर से वृद्धि कर रही है, जिसने भारत को विश्व में तीव्रतम गति से वृद्धि करने वाली बड़ी अर्थव्यवस्था बना दिया है।

सरकार द्वारा कई निर्णायक कदम उठाने के परिणामस्वरूप मुद्रास्फीति, विशेषकर खाद्य मुद्रास्फीति में रिकॉर्ड कमी आई है। नियत पूंजी निर्माण, जिसने पिछले कुछ वर्षों में लगभग ठहराव का सामना किया है, उसमें वृद्धि हुई है। पूंजी बाजार ऊँचाई के स्तर पर है। हमारा बाह्य क्षेत्र अब कहीं अधिक सुदृढ़ है, विशेषतः सामान्य चालू खाता घाटा तथा व्यापक तौर पर स्थिर रुपया। हमारे विदेशी मुद्रा भंडार में भी पर्याप्त वृद्धि हुई है।

मेरी सरकार ने कर प्रणाली में व्यापक कार्यकुशलता तथा साम्यता लाने के लिए अपने प्रयासों को तीव्र किया है। व्यय प्रबंधन में मितव्ययिता भी हमारी सरकार की उच्च प्राथमिकता है। **माल एवं सेवा कर** को लाने के लिए एक संविधान (संशोधन) विधेयक लाया गया है जो अप्रत्यक्ष कर व्यवस्था को सरल बनाएगा, कर आधार को व्यापक बनाएगा जिससे कर नियमों का बेहतर अनुपालन होगा।

माननीय सदस्यगण,

मेरी सरकार घरेलू एवं अंतरराष्ट्रीय, दोनों ही स्तरों पर काले धन के सृजन को रोकने के लिए सभी आवश्यक कदम उठाने हेतु प्रतिबद्ध है। इन उपायों को मजबूत विधायी एवं प्रशासनिक ढांचे, प्रणालियों एवं प्रक्रियाओं को कार्यान्वित करने के लिए लागू किया गया है जिसमें क्षमता निर्माण, प्रौद्योगिकी के माध्यम से सूचना के एकीकरण तथा मुकदमों का तुरंत निपटान करना शामिल है।

वित्तीय क्षेत्र की संस्थागत पुनर्संरचना एक प्राथमिकता वाला क्षेत्र है। मेरी सरकार वित्तीय क्षेत्र विधायी सुधार आयोग की सिफारिशों के कार्यान्वयन में तेजी लाएगी। सेबी के नए विदेश पोर्टफोलियो निवेश विनियमनों द्वारा एक समान, सरल विनियामक ढांचा स्थापित किया गया है। बीमा नियम (संशोधन) अध्यादेश, 2014 द्वारा भारतीय स्वामित्व एवं नियंत्रण को सुरक्षित रखते हुए विदेशी इक्विटी भागीदारी को 26 प्रतिशत से बढ़ाकर 49 प्रतिशत तक कर दिया गया है। इससे पूंजी की उपलब्धता में बढ़ोतरी होगी एवं बीमा सेवाओं की पहुंच ग्रामीण क्षेत्रों एवं आर्थिक रूप से कमजोर वर्गों तक सुनिश्चित की जा सकेगी। बैंकिंग प्रणाली के विस्तार हेतु छोटे बैंकों एवं भुगतान बैंकों को अनुमति दी जा रही है।

माननीय सदस्यगण,

मेरी सरकार ने मौजूदा नियमों और प्रक्रियाओं को सरल करके और तर्कसंगत बनाकर ‘व्यवसाय करने को आसान बनाने’ के लिए अनेक पहल की हैं। सूचना प्रौद्योगिकी और आधुनिक प्रौद्योगिकी का इस्तेमाल मुख्य कार्यनीति है। हब-स्पोक मॉडल में सिंगल विंडो को वास्तविक रूप दिया जा रहा है। अब औद्योगिक लाइसेंस और औद्योगिक उद्यमकर्ता ज्ञापन के लिए आवेदन eBiz वेबसाइट पर 24×7 ऑनलाइन किया जा सकता है। बहुत से प्रवेश और निर्गम विनियमों को सरल बनाया गया है।

मेरी सरकार ने ‘मेक इन इंडिया’ कार्यक्रम शुरू किया है जिसका उद्देश्य स्वस्थ पारितंत्र के माध्यम से भारत को विनिर्माण हब में बदलना है। रेलवे के कुछ चुनिंदा क्षेत्रों में आवश्यक पूंजी, आधुनिक प्रौद्योगिकी और विश्वव्यापी बेहतर प्रक्रियाएं लाने के लिए प्रत्यक्ष विदेशी निवेश की अनुमति दी गई है। रक्षा में प्रत्यक्ष विदेशी निवेश (एफडीआई) को कुछ शर्तों के अधीन 49 प्रतिशत तक बढ़ाया गया है। निर्माण और विकास क्षेत्र में एफडीआई मानदंडों में छूट दी गई है। भारतीय उद्योगों को प्रतिस्पर्धात्मक बनाने के लिए इनवर्टिड ड्यूटी? का निरंतर मूल्यांकन किया जा रहा है। अनुसंधान और नवाचार पर बल दिया जा रहा है। अधिक से अधिक रोजगार के सृजन के लिए विनिर्माण क्षेत्र पर ध्यान देते हुए मेरी सरकार सेवा क्षेत्र में अपनी प्रबल क्षमताओं पर भी कार्य करती रहेगी।

माननीय सदस्यगण,

मेरी सरकार सूक्ष्म, लघु एवं मध्यम उद्यम (एमएसएमई) क्षेत्र को विकसित करके भारत के उद्यमों की वास्तविक क्षमता प्राप्त करने के लिए वचनबद्ध है। एमएसएमई उद्यमों के 21 समूहों को कला कौशल और सार्वजनिक सुविधाएं 965 गतिविधियों के जरिए प्रदान की जा रही हैं। देश के सीमावर्ती, पहाड़ी और गरीबी से ग्रस्त क्षेत्रों में खादी ग्रामोद्योग और पारंपरिक उद्योग लगाने का काम शुरू किया गया है। सरकार का मुख्य उद्देश्य एमएसएमई यूनिटों के प्रौद्योगिकी उन्नयन, बेहतर वित्तीय पहुंच और उन्हें बाजार से जोड़ने का है।

कृषि के बाद कपड़ा क्षेत्र दूसरा सबसे बड़ा नियोक्ता है, इसमें 4.5 करोड़ से अधिक लोगों को सीधे रोजगार प्रदान किया जा रहा है। औद्योगिक उत्पादन में इस क्षेत्र का 1/7 वां हिस्सा है और यह

देश की विदेशी मुद्रा प्रवाह का एक चौथाई से अधिक है। इस क्षेत्र की वृद्धि और संपूर्ण विकास का हमारी अर्थव्यवस्था विशेषकर गरीब शिल्पकारों के सुधार से सीधा संबंध है। भारत के भिन्न-भिन्न भागों में व्यापार सुविधा केंद्र की स्थापना करने, वस्त्र विपणन को ऑन-लाइन करने, तकनीकी वस्त्र उद्योग के लिए प्रेरित करने देने, पश्मीना को बढ़ावा देने, देश के उत्तर-पूर्वी हिस्सों में कवरेज को बढ़ावा देने पर विशेष ध्यान देने जैसे हाल ही में किए गए प्रयासों से इस क्षेत्र की प्रगति होगी।

माननीय सदस्यगण,

हमारे शहर आर्थिक विकास के संवाहक हैं। मेरी सरकार हमारे शहरी क्षेत्रों में आधुनिक सुविधाओं और आधारभूत संरचना का निर्माण करने के लिए वचनबद्ध है। जल एवं ठोस अपशिष्ट प्रबंधन अवसंरचना पर विशेष ध्यान देते हुए राष्ट्रीय **शहरी विकास मिशन** को अंतिम रूप दिया जा रहा है। स्टैकहोल्डर के साथ व्यापक परामर्श करने के बाद स्मार्ट **शहर कार्यक्रम** को लगभग अंतिम रूप दे दिया गया है। ये दोनों कार्यक्रम परस्पर संबद्ध हैं और इससे हमारा देश तेजी से बढ़ते हुए शहरीकरण के लिए तैयार होगा।

माननीय सदस्यगण,

आर्थिक विकास को तीव्र करने और आर्थिक वृद्धि में सुधार करने के लिए सुदृढ़ अवसंरचना का होना अनिवार्य है। भारतीय रेल हमारी अर्थव्यवस्था का मुख्य स्तंभ है। मेरी सरकार बेहतर सेवाएं, बेहतर यात्री-सुरक्षा, मालवाहन की गति में वृद्धि करके इस क्षेत्र में सुधार करने और जीवंतता लाने के लिए वचनबद्ध है। दो डेडिकेटेड फ्रेट कॉरिडोर (डीएफसी) यथा पूर्वी डीएफसी और पश्चिमी डीएफसी के वर्ष 2019 तक चालू होने की संभावना है। दिल्ली, मुंबई, चेन्नै और कोलकाता को जोड़ने वाली द्रुत गति की रेल चलाने की हीरक चतुर्भुज (डायमंड क्वाड्रिलेट्रल) परियोजनाओं के लिए व्यवहार्यता अध्ययन करने की कार्यवाही शुरू की जा चुकी है। अहमदाबाद और नागपुर के लिए मेट्रो रेल परियोजनाओं को मंजूरी दे दी गई है।

राजमार्ग क्षेत्र में सुधार करने के लिए कई नीतिगत प्रयास किए गए हैं। देश के उत्तर-पूर्वी राज्यों और सीमावर्ती क्षेत्रों में आधारभूत संरचना के निर्माण के लिए “**राष्ट्रीय राजमार्ग अवसंरचना विकास निगम लिमिटेड**” की स्थापना की गई है। राजमार्गों और ग्रामीण क्षेत्रों में सड़कों की दशा में

सुधार करने के लिए नए मानक स्थापित किए गए हैं और विशिष्ट राजमार्गों पर निर्बाध यातायात शुरू करने के लिए इलेक्ट्रॉनिक टोल स्थापित किए गए हैं। मोटर यान अधिनियम, 1988 के अधीन पृथक श्रेणी के रूप में ई-रिक्शा और ई-गाड़ी शुरू किए गए हैं जिससे यात्रियों के लिए सुविधा बढ़ेगी और हजारों नौकरियाँ सृजित होंगी।

मेरी सरकार ने नौवहन उद्योग को बढ़ावा देने के लिए सक्रिय कदम उठाए हैं। इसमें भारतीय जहाजों को उनकी पूर्ण उपयोगिता अवधि के लिए लाइसेंस देना, भारतीय जहाजों को देश से बाहर के समुद्रों में जाने की अनुमति देना, बंकर ईंधन पर उत्पाद शुल्क कम करना और टूटे हुए जहाजों के स्टील स्कैप पर सीमा शुल्क कम करना शामिल है। सरकार ने तटीय क्षेत्रों और तटीय क्षेत्रवासी समुदायों के विकास को बढ़ावा देने के लिए ‘सागर माला’ परियोजना भी तैयार की है। ‘मेक इन इंडिया’ पहल के अंतर्गत जहाज को डिजाइन करने की क्षमता, जहाज निर्माण और जहाज-मरम्मत के कार्यों को भी सुदृढ़ किया जाएगा। भारतीय जहाजों की टन-क्षमता को बढ़ाने और बंदरगाहों पर लगने वाले समय को कम करने के लिए आवश्यक व्यवस्था भी की जा रही है। ‘जलमार्ग विकास’ परियोजना द्वारा जलमार्ग के जरिए परिवहन के लिए राष्ट्रीय जलमार्गों के व्यापक विकास के लिए संस्थागत प्रबंधन पर विचार किया गया है।

माननीय सदस्यगण,

पावर के क्षेत्र में उल्लेखनीय प्रगति हुई है जिसमें वर्ष 2014-15 के दौरान 17,830 मेगावाट के लक्ष्य की तुलना में जनवरी, 2015 तक 76 प्रतिशत क्षमता हासिल कर ली गई है। ग्रामीण एवं शहरी क्षेत्रों में चौबीसों घंटे गुणात्मक पावर की आपूर्ति के लिए 43,000/- करोड़ रुपए से अधिक के परिव्यय से दीनदयाल उपाध्याय ग्राम ज्योति योजना एवं 32,600/- करोड़ रुपए से अधिक के परिव्यय से इंटीग्रेटेड पावर डेवलपमेंट स्कीम प्रारंभ की गई है। सुदूर क्षेत्रों में बिजली रहित गांवों पर विशेष ध्यान दिया जा रहा है। मेरी सरकार ने उत्तर-पूर्वी राज्यों में विद्युत पारेषण एवं वितरण प्रणाली में सुधार करने के लिए प्रमुख परियोजनाएं प्रारंभ की हैं। हम उच्च क्षमता वाले पावर कॉरिडोर का विकास करके राष्ट्रीय ग्रिड को विकसित एवं सुदृढ़ करने पर बल देंगे। बिजली क्षेत्र में और अधिक सुधारों के लिए विद्युत (संशोधन) विधेयक, 2014 प्रस्तुत किया गया है। राष्ट्रीय स्मार्ट ग्रिड मिशन एवं ऊर्जा बचत की महत्वाकांक्षी स्कीम भी प्रारंभ की गई हैं।

मेरी सरकार **स्वच्छ ऊर्जा** पर अत्यधिक जोर देती है। यह महत्वपूर्ण है कि अगले सात वर्षों में विद्युत उत्पादन में नवीकरणीय ऊर्जा का हिस्सा 6 प्रतिशत से बढ़ाकर 15 प्रतिशत किया जा रहा है। 25 मेगा सौर पार्कों की स्थापना की स्कीम को अनुमोदित कर दिया गया है। हरित **ऊर्जा कॉरिडोर स्कीम** के कार्यान्वयन को गति प्रदान की गई है। अंतरराष्ट्रीय सीमाओं पर सौर ऊर्जा उत्पादन क्षमताओं की स्थापना पर प्रमुख ध्यान दिया जाएगा। इस क्षेत्र में वैश्विक निवेशकों को आकर्षित करने के मेरी सरकार के प्रयास सफल रहे हैं। इसी प्रकार बायो-मास और जल-विद्युत पर भी ध्यान दिया जा रहा है। सुरक्षा और प्रौद्योगिकी के उच्चतम वैश्विक मानकों के आधार पर भारत की नाभिकीय विद्युत क्षमता को और बढ़ाया जाएगा।

माननीय सदस्यगण,

पेट्रोलियम क्षेत्र में बड़े सुधार हुए हैं। डीजल की कीमतों को सरकार ने नियंत्रण-मुक्त कर दिया है और अब कीमतें बाजार-भाव पर आधारित हैं। पेट्रोल की कीमत में भी 17 रुपये प्रति लीटर से अधिक की कमी आई है। सरकार ने गैस कीमतों में संशोधन के काफी समय से लंबित मुद्दे संबंधी सारी भ्रांतियों को समाप्त कर दिया है और राष्ट्रहित में एक न्यायोचित नीति बनाई है। पेट्रोल में एथनॉल का प्रयोग प्रोत्साहित करने के लिए और गन्ना-किसानों की मदद के लिए एथनॉल नीति को संशोधित किया गया है।

मेरी सरकार प्राकृतिक संसाधनों के आबंटन की अभीष्टतम उपयोगिता एवं पारदर्शिता के प्रति प्रतिबद्ध है। कोयला ब्लॉकों की नीलामी की प्रक्रिया इस प्रकार से प्रारंभ की गई है जिससे देश में विद्युत के उत्पादन की लागत में कमी आएगी एवं विद्युत उत्पादन में बढ़ोतरी के लिए पर्याप्त ईंधन उपलब्ध कराया जा सकेगा और इस्पात, सीमेंट, एल्युमिनियम एवं अन्य अनिवार्य सामग्री के उत्पादन में बढ़ोतरी की जा सकेगी। खानों के आबंटन से खनिजों और कोयले वाले राज्यों, विशेषकर पूर्वी क्षेत्रों के त्वरित विकास के लिए वृहत संसाधन भी प्राप्त होंगे। इस संबंध में मेरी सरकार द्वारा शीघ्र और समय पर की गई कार्रवाई ने खानों के बंद होने को रोका जिनके बंद होने से हजारों लोग बेरोजगार हो जाते। आगामी वर्षों में, मेरी सरकार खनन संबंधी क्षमताओं में बढ़ोतरी करने के लिए और कोयले के घरेलू उत्पादन को 1000 मीट्रिक टन प्रति वर्ष तक बढ़ाने के लिए विशेष प्रयास करेगी।

माननीय सदस्यगण,

मानव सभ्यता के लिए जल अनिवार्य है। गंगा नदी का हमारे देश की सामूहिक चेतना में एक विशेष स्थान है। “**नमामि गंगे**” एकीकृत गंगा संरक्षण मिशन 2000/-करोड़ रुपए से अधिक के बजटीय आबंटन के साथ प्रारंभ किया गया है। सरकार विधिवत परामर्श प्रक्रिया के साथ नदियों को परस्पर जोड़ने की परियोजना के कार्यान्वयन के प्रति पूर्णतः प्रतिबद्ध है।

मेरी सरकार ने वन्य जीवों के संरक्षण के लिए और स्वच्छ पर्यावरण के संवर्धन के लिए कई सक्रिय कदम उठाए हैं। सीमेंट उद्योग के लिए कड़े उत्सर्जन मानदंड निर्धारित किए गए हैं। 17 अत्यधिक प्रदूषित क्षेत्रों में औद्योगिक यूनिटों की रियल-टाइम ऑनलाइन मॉनीटरिंग प्रारंभ कर दी गई है और राष्ट्रीय वायु गुणवत्ता सूचकांक प्रारंभ कर दिया गया है। प्रतिपूरक वनीकरण निधि प्रबंधन एवं नियोजन प्राधिकरण (केम्पा) को सुदृढ़ किया जाएगा और त्वरित वनीकरण एवं वन्यजीव संरक्षण के लिए राज्यों/संघ शासित क्षेत्रों को पर्याप्त धनराशि जारी की जाएगी। सरकार ने पारदर्शिता तथा राज्य सरकारों के सशक्तीकरण द्वारा पर्यावरण के क्षेत्र में अनुमोदन की प्रक्रिया को सरल बनाने के लिए महत्वपूर्ण कदम उठाए हैं। जुलाई, 2014 से पर्यावरण, वन एवं सीआरजेड संबंधी अनुमोदन प्रदान करने के लिए ऑनलाइन आवेदन प्रक्रिया प्रारंभ कर दी गई है।

माननीय सदस्यगण,

पर्यटन क्षेत्र में अत्यधिक संभावनाओं को बढ़ावा देने के लिए पर्यटन में वृद्धि करने एवं उसे कायम रखने के लिए एक नई पर्यटन नीति तैयार की जा रही है। इलेक्ट्रॉनिक माध्यम से यात्रा का प्राधिकार देने के साथ “**आगमन पर पर्यटक वी?1**” को 44 देशों के लिए लागू कर दिया गया है। प्रमुख पर्यटक एवं तीर्थस्थानों में अवसंरचना एवं सुविधाओं को उन्नत बनाया जा रहा है। कई तीर्थ स्थानों में नदी घाटों को नवीकृत किया जा रहा है। हमारी राष्ट्रीय विरासत के पर्यटन स्थलों एवं स्मारकों को सुरक्षित एवं संरक्षित करने के लिए विशेष प्रयास प्रारंभ किए गए हैं। **ज्योतिर्लिंग सर्किट, सुखमंगल सर्किट** एवं दक्षिण **धाम सर्किट** के लिए विशेष पर्यटक रेल गाड़ियां प्रारंभ की गई हैं। पर्यटक सर्किटों के विकास के लिए “**स्वदेश दर्शन**” नामक एक नई योजना प्रारंभ की गई है जिसमें कृष्ण सर्किट, हिमालय सर्किट, तटीय सर्किट, बुद्ध सर्किट एवं उत्तर-पूर्व सर्किट शामिल हैं। सरदार पटेल की स्मृति में स्टेच्यू ऑफ यूनिटी का निर्माण किया जा रहा है।

माननीय सदस्यगण,

मेरी सरकार शहरों की संस्कृति को बनाए रखने एवं उनको पुनर्जीवित करने के लिए प्रतिबद्ध है जो कि हमारे देश की समृद्ध सांस्कृतिक विरासत हैं। पहले चरण में ‘हेरीटेज डेवलपमेंट एण्ड ऑगमेंटेशन योजना’ (हृदय) को प्रारंभ कर दिया गया है जिसमें 12 शहर शामिल हैं जिसका उद्देश्य इन शहरों की मूर्त एवं अमूर्त सांस्कृतिक संपत्तियों का संरक्षण करना है। 12 तीर्थ स्थानों के पुनर्जीवन के लिए “प्रसाद—पिल्ग्रिमिज रीजुवेनेशन एण्ड स्पिरिट्युअलिटी ऑगमेंटेशन ड्राइव” नामक एक विशेष योजना घोषित की गई है जिसे “हृदय” योजना के साथ समन्वित रूप से लागू किया जाएगा।

माननीय सदस्यगण,

आतंकवाद एवं वामपंथी उग्रवाद हमारे देश की आंतरिक सुरक्षा के लिए एक बड़ी चुनौती है। मेरी सरकार इन चुनौतियों से निपटने के लिए प्रभावित लोगों एवं प्रभावित राज्यों की सरकारों के समन्वित सहयोग के साथ पूर्णतः प्रतिबद्ध है।

जम्मू और कश्मीर का हमारी सरकार के एजेंडा में महत्वपूर्ण स्थान है। सरकार ने जम्मू और कश्मीर राज्य में विशेष तौर पर इसके विस्थापित लोगों के लिए एक अनुकूल वातावरण बनाने का प्रयास किया है। इसमें 60,000 से अधिक कश्मीरी पंडित परिवारों के पुनर्वास को सुगम बनाना शामिल है। सरकार ने इस संबंध में कारगर कदम उठाए हैं। इसमें अन्य कार्यों के साथ-साथ सरकारी नौकरियां, आर्थिक अवसर और सुरक्षा उपलब्ध करवाना शामिल है। राज्य में अभी हाल ही में आई अप्रत्याशित बाढ़ की स्थिति के दौरान मेरी सरकार ने इस आपदा के प्रभाव को कम करने और पुनर्वास उपायों को बढ़ाने के लिए राज्य सरकार के सहयोग से विशेष प्रयास किए हैं। जम्मू और कश्मीर में बाढ़-पीड़ित लोगों के लिए राहत अभियानों के दौरान उत्कृष्ट सेवा प्रदान करने के लिए राष्ट्र हमारे सशस्त्र बलों और अर्धसैनिक बलों का ऋणी है।

किसी भी प्राकृतिक आपदा के कारण होने वाली जान-माल की हानि से बचने का एकमात्र उपाय उच्चस्तरीय आपदा प्रबंधन है। केन्द्र सरकार के साथ आंध्र प्रदेश एवं ओडिशा की राज्य सरकारों

द्वारा आपदा प्रबंधन संबंधी ये तैयारियाँ अत्यधिक भीषण तूफान ‘हुदहुद’ का सामना करने के दौरान दिखाई दीं।

मेरी सरकार सक्षम, शिष्ट एवं प्रभावी नागरिक सेवा प्रदान करने एवं महिला पुलिस कार्मिकों सहित पुलिस कार्मिकों की ऑपरेशन संबंधी आवश्यकताओं को पूरा करने के लिए स्मार्ट **पुलिस** (स्मार्ट परंतु संवेदी, आधुनिक एवं गतिमान, सतर्क एवं जिम्मेदार, विश्वसनीय एवं तत्पर, प्रौद्योगिकी का प्रयोग करने वाली एवं प्रशिक्षित) की अवधारणा को कार्यान्वित करने के लिए प्रतिबद्ध है।

सरकार रक्षा अर्जन योजनाओं में “मेक इन इंडिया” पर अत्यधिक बल देते हुए हमारे सशस्त्र बलों के आधुनिकीकरण को त्वरित कर रही है। स्वदेशी रक्षा उद्योग को विस्तारित करने के लिए कई प्रयास किए गए हैं जिनमें रक्षा क्षेत्र के लिए प्रत्यक्ष विदेशी निवेश का उदारीकरण, नई रक्षा निर्यात नीति, रक्षा निर्यात के लिए अनुमोदन प्रदान करने के लिए उदारीकृत प्रक्रिया एवं प्रौद्योगिकी विकास निधि शामिल हैं। रक्षा उपकरणों के स्वदेशी विनिर्माण को प्रेरित करने एवं आयात पर निर्भरता को कम करने के लिए औद्योगिक लाइसेंस की आवश्यकता वाली रक्षा क्षेत्र से संबंधित मदों की सूची में कटौती की गई है।

माननीय सदस्यगण,

अंतरिक्ष में हमारे क्रियाकलापों में प्रभावशाली प्रगति हो रही है। 24 सितम्बर, 2014 को **मंगलयान** को मंगल की कक्षा में स्थापित कर भारत पहले प्रयास में ही यह सफलता हासिल करने वाला प्रथम राष्ट्र बन गया है। हमने 19 दिसम्बर, 2014 को **जीएसएलवी मार्क-III** की पहली प्रायोगिक उड़ान का सफल प्रक्षेपण किया है जिससे हम निकट भविष्य में अधिक भार वाले उपग्रहों का प्रक्षेपण कर पाएंगे। मेरी सरकार शासन, सामाजिक और आर्थिक विकास और संसाधन प्रबंधन में अंतरिक्ष प्रौद्योगिकी और उसके अनुप्रयोगों का इस्तेमाल करने के लिए कटिबद्ध है। मेरी सरकार ने दक्षिण एशियाई क्षेत्र के विकास और सार्क देशों के मध्य साझेदारी को बढ़ाने हेतु सार्क देशों के लिए एक उपग्रह प्रक्षेपित करने का निर्णय भी लिया है।

मेरी सरकार दूरवर्ती क्षेत्रों में इलेक्ट्रॉनिक मीडिया की पहुँच बढ़ाने के लिए प्रतिबद्ध है। एफएम चरण-II के 69 नगरों में 135 रिक्त चैनलों के लिए एफएम चरण-III के पहले बेच के एक भाग के

रूप में नीलामी आयोजित की जाएगी। इससे एफएम चरण-II का एफएम चरण-III में रूपांतरण भी सुगम हो जाएगा। इससे प्राइवेट एफएम रेडियो एक लाख से अधिक जनसंख्या वाले शहरों तथा जम्मू और कश्मीर के सीमावर्ती कस्बों, उत्तर-पूर्वी क्षेत्र और द्वीप राज्य-क्षेत्रों में चरणबद्ध तरीके से पहुंच जाएगा।

हमारे समक्ष आने वाली विकास संबंधी चुनौतियां ही विज्ञान, प्रौद्योगिकी और नवाचार में हमारी कार्यनीतिक प्राथमिकताओं को तय करेंगी। अनुसंधान और विकास के लिए और अधिक संसाधनों का उपयोग करने, विश्वस्तरीय अनुसंधान केंद्रों का निर्माण करने, युवा प्रतिभा को विकसित करने और विश्व के सबसे बड़े ऑप्टिकल 'तीस मीटर टेलीस्कोप' सहित अंतरराष्ट्रीय सहभागिता को बढ़ावा देने के लिए कदम उठाए जा रहे हैं।

माननीय सदस्यगण,

यह मानते हुए कि हमारा भविष्य हमारे पड़ोस से जुड़ा हुआ है, मेरी सरकार ने पड़ोसियों के साथ हमारे संबंधों में नई जान फूँकी है और यह दक्षिण एशिया में और अधिक सहकारिता और मेल-मिलाप को बढ़ावा दे रही है। साथ ही हम अपने हितों को स्पष्ट रूप से व्यक्त करते हैं और अपनी सीमाओं की रक्षा और अपनी जनता की सुरक्षा करने के लिए पूरी तरह से तैयार हैं।

चीन के राष्ट्रपति शी जिनपिंग की यात्रा से हमारे सबसे बड़े पड़ोसी चीन के साथ हमारे संबंध काफी बड़े हैं जो परस्पर सम्मान और एक दूसरे के हितों के प्रति संवेदनशीलता पर आधारित हैं। राष्ट्रपति व्लादिमीर पुतिन की यात्रा ने रूस के साथ हमारी समय की कसौटी पर खरी उत्तरी स्ट्रेटेजिक भागीदारी में विश्वास और गति को फिर से कायम किया है। अमरीकी राष्ट्रपति बराक ओबामा की गणतंत्र दिवस के मुख्य अतिथि के रूप में ऐतिहासिक यात्रा ने संयुक्त राज्य अमरीका के साथ हमारे संबंधों को एक नई ऊँचाई तक पहुँचा दिया है। आने वाले समय में हमारी आकांक्षा यूरोप के साथ और गहन सहयोग करने की है। जापान के साथ गहन राजनीतिक, आर्थिक और सुरक्षा संबंधी रिश्ता हमारी एक्ट-ईस्ट-पॉलिसी को अधिक सक्रिय एवं उद्देश्यपूर्ण बनाने में अग्रणी है जो दक्षिण पूर्व एशिया के साथ हमारे संबंधों की नींव पर टिकी है और अब यह बढ़कर ऑस्ट्रेलिया एवं पैसिफिक द्वीपों तक फैल गई है। हम पश्चिम एशिया, मध्य एशिया, अफ्रीका और दक्षिण अमेरिका के साथ गहनतर संपर्क के लिए वचनबद्ध हैं।

मेरी सरकार संयुक्त राष्ट्र जैसे बहुपक्षीय संस्थाओं में सुधार लाने और इन संस्थाओं में भारत को उचित स्थान दिलाने के लिए सबके साथ मिलकर काम करती रहेगी। हम क्षेत्रीय और अंतरराष्ट्रीय समूहों में भी सक्रिय रूप से भाग लेंगे।

माननीय सदस्यगण,

मेरी सरकार के प्रयासों से विश्व में भारत की समृद्ध सांस्कृतिक धरोहर और परंपराओं की मान्यता में वृद्धि हुई है। संयुक्त राष्ट्र की आम सभा में प्रधानमंत्री के आह्वान के ठीक 75 दिनों में संयुक्त राष्ट्र ने 11 दिसंबर, 2014 को 193 सदस्य देशों में से रिकॉर्ड 177 सह-समर्थकों के साथ 21 जून को 'अंतरराष्ट्रीय योग दिवस' घोषित करने का ऐतिहासिक निर्णय लिया।

मेरी सरकार ने विदेश में भारतीय समुदाय तक पहुंचने के लिए अभूतपूर्व प्रयास किया है। महात्मा गांधी की भारत में वापसी की 100वीं वर्षगांठ को इस वर्ष के प्रवासी भारतीय दिवस में मनाया गया। इन प्रयासों से प्रेरित होकर विदेशी भारतीय समुदाय आज न केवल भारत से अधिक जुड़ा हुआ महसूस करता है बल्कि भारत के बदलाव के आह्वान में सक्रिय रूप से जुड़ने के लिए और अधिक उत्साहित भी है। पीआईओ और ओसीआई कार्ड-धारकों पर हमारे निर्णय का विदेश में भारतीय समुदाय द्वारा व्यापक रूप से स्वागत किया गया है।

माननीय सदस्यगण,

हमारी संसद लोकतंत्र का परम-पावन स्थल है। भारत के लोगों, विशेषकर दूरवर्ती क्षेत्रों के अत्यधिक निर्धन लोगों, ने अपनी आशाओं और आकांक्षाओं को पूरा करने के लिए इस संस्था में अटूट विश्वास दिखाया है। मेरी सरकार सुचारु विधायी कार्य संचालित करने और संसद में ऐसे प्रगतिशील कानूनों को बनाने के लिए निरंतर प्रयत्नशील रहेगी, जो लोगों की इच्छा एवं आकांक्षाओं को दर्शाते हैं। मैं संसद के सभी सदस्यों से अनुरोध करता हूं कि वे सहयोग और आपसी सद्भावना के साथ अपने उत्तरदायित्वों का निर्वहन करें। प्रत्येक नागरिक की देश प्रेम की शक्ति से हम सबको एकजुट होकर एक सशक्त और आधुनिक भारत के निर्माण हेतु कार्य करना चाहिए। **एक भारत श्रेष्ठ भारत।**

जय हिंद।

12.38 hrs.

ANNOUNCEMENT BY THE SPEAKER
Amendments to the Motion of Thanks on President's Address

HON. SPEAKER: As the hon. Members have already been informed vide Lok Sabha Bulletin Part II dated 20 February, 2015, notices of amendments to the Motion of Thanks on the President's Address can be tabled upto five P.M. today.

12.39 hrs**OBITUARY REFERENCES**

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे दो पवित्र मस्जिदों के अभिरक्षक और सऊदी अरब साम्राज्य के सम्राट अबदुल्ला बिन अब्दुल अजीज अल सउद के दुखद निधन की सूचना देनी है। सम्राट अबदुल्ला के निधन से सऊदी अरब साम्राज्य ने अपने प्रिय राजा को खो दिया है।

उनके नेतृत्व में, सऊदी अरब साम्राज्य में उल्लेखनीय प्रगति हुई और समृद्धि आई। उन्होंने क्षेत्रीय और वैश्विक मामलों में महत्वपूर्ण योगदान दिया जिसे समस्त वैश्विक समुदाय द्वारा सराहा गया।

हम, भारत में उन्हें एक मित्र और शुभ चिंतक के रूप में स्मरण करते हैं जिनकी जनवरी 2006 में ऐतिहासिक भारत यात्रा के फलस्वरूप हमारे द्विपक्षीय संबंधों में एक अच्छे अध्याय का शुभारंभ हुआ।

सम्राट अबदुल्ला के नेतृत्व में भारत के सऊदी अरब साम्राज्य के साथ गहन और मैत्रीपूर्ण संबंध रहे हैं। विशेष रूप से भारतीय समुदाय के लोगों के भारी संख्या में सऊदी अरब जाकर वहां बसने से इन संबंधों में और अधिक मजबूती आई है।

हम सम्राट अबदुल्ला बिन अब्दुल अजीज अल सउद के निधन पर गहरा शोक प्रकट करते हैं और मैं सभा की ओर से और अपनी ओर से शोक संतप्त परिवार और सऊदी अरब साम्राज्य की जनता के प्रति संवेदना व्यक्त करती हूं।

माननीय सदस्यगण, मुझे सभा को चार पूर्व सदस्यों, श्री जी.वेंकटस्वामी, मेजर रंजीत सिंह, डा.सरोजनी महिषी और डा.रामानायडू दग्गुबट्टी के दुःखद निधन के बारे में सूचना देनी है।

श्री जी.वेंकटस्वामी चौथी, पांचवीं, छठी, नौवीं, दसवीं, ग्यारहवीं और चौदहवीं लोक सभा के सदस्य रहे थे। उन्होंने चौथी, पांचवीं और छठी लोक सभा में आंध्र प्रदेश के सिद्धिपेट संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया और नौवीं, दसवीं, ग्यारहवीं और चौदहवीं लोक सभा में आंध्र प्रदेश के पेड्डापल्ली संसदीय निर्वाचन क्षेत्र, जो अब तेलंगाना में है, का प्रतिनिधित्व किया।

एक कुशल प्रशासक, श्री वेंकटस्वामी ने केन्द्रीय मंत्रिपरिषद् में विभिन्न विभागों को सफलतापूर्वक संभाला। उन्होंने श्रम और वस्त्र मंत्री ग्रामीण विकास मंत्रालय में राज्य मंत्री और श्रम और पुनर्वास तथा आपूर्ति और पुनर्वास मंत्रालय में उप मंत्री के रूप में कार्य किया।

इससे पूर्व श्री वेंकटस्वामी वर्ष 1957 से 1962 और 1978 से 1984 तक दो कार्यकाल के लिए आंध्र प्रदेश विधान सभा के सदस्य भी रहे थे। उन्होंने आंध्र प्रदेश सरकार में श्रम और नागरिक आपूर्ति मंत्री के रूप में भी कार्य किया।

एक प्रतिबद्ध संसदविद् के रूप में श्री वेंकटस्वामी ने विभिन्न संसदीय समितियों के सदस्य के रूप में कार्य किया।

श्री जी.वेंकटस्वामी का 85 वर्ष की आयु में 22 दिसम्बर, 2014 को हैदराबाद में निधन हो गया।

मेजर रंजीत सिंह उत्तर प्रदेश के खलीलाबाद संसदीय निर्वाचन क्षेत्र से चौथी लोक सभा के सदस्य थे।

एक वयोवृद्ध स्वतंत्रता सेनानी, मेजर रंजीत सिंह ने 1942 के स्वतंत्रता संग्राम में सक्रिय रूप से भाग लिया और तत्पश्चात् वे सन् 1965 के भारत-पाक युद्ध में राष्ट्र के लिए वीरतापूर्वक लड़े।

विद्वान पुरुष, मेजर रंजीत सिंह ने “अवेक, अराइज और पेरिश” तथा “इन टाइगर्स ट्रेक्स” नामक दो पुस्तकें और 1857 के स्वतंत्रता संग्राम से संबंधित हिन्दी महाकाव्य की रचना की।

वे एक समर्पित खिलाड़ी भी थे। वे सन् 1944 में अखिल भारतीय कम वजन की कुश्ती के चैम्पियन थे।

मेजर रंजीत सिंह का 90 वर्ष की आयु में उत्तर प्रदेश के सिद्धार्थनगर में 4 जनवरी, 2015 को निधन हो गया।

डा.सरोजनी महिषी कर्नाटक के धारवाड़ उत्तर संसदीय निर्वाचन क्षेत्र से तीसरी से छठी लोक सभा तक सदस्य थीं।

एक सुयोग्य संसदविद्, डा.महिषी ने वर्ष 1969 से 1971 तक संघ सरकार में पर्यटन और नागर विमानन उप मंत्री के रूप में, वर्ष 1971 से 1974 तक पर्यटन और नागर विमानन राज्य मंत्री के रूप में और वर्ष 1974 से 1976 तक विधि, न्याय और कंपनी कार्य राज्य मंत्री के रूप में कार्य किया। वे लोक सभा की सभापति तालिका की सदस्य भी रहीं और उन्होंने छठी लोक सभा के दौरान ग्रंथालय समिति के सदस्य के रूप में कार्य किया ।

डॉ. महिषी वर्ष 1983 से 1990 तक दो कार्यकाल के लिए राज्य सभा सदस्य भी रहीं और उन्होंने वर्ष 1984 से 1985 तक राज्य सभा के उप-सभापति के रूप में कार्य किया।

डॉ. महिषी महिलाओं, बच्चों और युवाओं से संबंधित कई एसोसिएशनों से भी संबद्ध रही थीं और उन्होंने महिलाओं और बच्चों में शिक्षा के प्रसार के लिए गंभीर प्रयास किया।

डॉ. महिषी एक लब्धप्रतिष्ठ लेखिका थीं और उन्होंने कन्नड़ और हिंदी में 18 पुस्तकें लिखीं।

डॉ. सरोजनी महिषी का 25 जनवरी, 2015 को 88 वर्ष की आयु में गाजियाबाद में निधन हो गया।

डॉ. रामानायडू दग्गुबट्टी आंध्र प्रदेश के बापाटला संसदीय निर्वाचन क्षेत्र से तेरहवीं लोक सभा के सदस्य थे।

तेरहवीं लोक सभा के दौरान वे विदेशी मामलों संबंधी समिति के सदस्य रहे।

विख्यात बहुभाषीय फिल्म निर्माता के रूप में डॉ. रामानायडू ने हिंदी, तेलगु, तमिल, कन्नड़ और बंगाली भाषा में सौ से अधिक फिल्मों का निर्माण किया। भारतीय सिनेमा में अपने जीवनकाल के दौरान सर्वाधिक फिल्मों का निर्माण करने के लिए उनका नाम गिनीज बुक ऑफ वर्ल्ड रिकॉर्ड्स और लिम्का बुक ऑफ रिकॉर्ड्स में दर्ज है।

डॉ. रामानायडू को वर्ष 2012 में तेलगु सिनेमा के लिए उनके योगदान को देखते हुए पद्मभूषण से सम्मानित किया गया। उन्हें वर्ष 2009 में फिल्म उद्योग के लिए उनके उत्कृष्ट योगदान को देखते हुए लाइफ टाईम अचीवमेंट के लिए दादासाहब फाल्के अवार्ड से भी नवाजा गया था।

डॉ. रामानायडू का 79 वर्ष की आयु में 18 फरवरी, 2015 को हैदराबाद में निधन हो गया।

हम अपने पूर्व साथियों के निधन पर गहरा शोक प्रकट करते हैं और मैं सभा की ओर से और अपनी ओर से शोक-संतप्त परिवारों के प्रति संवेदना व्यक्त करती हूँ।

माननीय सदस्यगण, असम के चिरंग, सोणितपुर और कोकराझार जिलों में 23 और 24 दिसम्बर, 2014 को हुए आतंकवादी हमलों में 81 लोग मारे गए हैं।

सभा इन कायरतापूर्ण आक्रमणों पर अपना गहरा दुःख व्यक्त करती है जिनके कारण शोक-संतप्त परिवारों को दुःख और पीड़ा पहुंची है।

अब सभा दिवंगत आत्माओं के सम्मान में थोड़ी देर मौन खड़ी रहेगी।

12.45 hrs.

The Members then stood in silence for short while.

12.47 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, papers laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2)(a) of the Constitution:-

- (1) The Coal Mines (Special Provisions) Second Ordinance, 2014 (No. 7 of 2014) promulgated by the President on 26th December, 2014.

(Placed in Library, See No.LT 1797/16/15)

- (2) The Insurance Laws (Amendment) Ordinance, 2014 (No. 8 of 2014) promulgated by the President on 26th December, 2014.

(Placed in Library, See No.LT 1798/16/15)

- (3) The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Ordinance, 2014 (No. 9 of 2014) promulgated by the President on 31st December, 2014.

(Placed in Library, See No.LT 1798A/16/15)

- (4) The Citizenship (Amendment) Ordinance, 2015 (No. 1 of 2015) promulgated by the President on 6th January, 2015.

(Placed in Library, See No.LT 1799/16/15)

- (5) The Motor Vehicles (Amendment) Ordinance, 2015 (No. 2 of 2015) promulgated by the President on 7th January, 2015.

(Placed in Library, See No.LT 1800/16/15)

(6) The Mines and Minerals (Development and Regulation) Amendment Ordinance, 2015 (No. 3 of 2015) promulgated by the President on 12th January, 2015.

(Placed in Library, See No.LT 1801/16/15)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): On behalf of Shri Haribhai Parthibhai Chaudhary, I beg to lay on the Table a copy of an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Citizenship (Amendment) Ordinance, 2015 (No. 1 of 2015).

(Placed in Library, See No.LT 1802/16/15)

HON. SPEAKER: The House stands adjourned to meet again tomorrow the 24th of February, 2015 at 11 a.m.

12.48 hrs

*The Lok Sabha then adjourned till Eleven of the Clock
on Tuesday, February 24, 2015/Phalguna 5, 1936 (Saka).*
